

IN THE NATIONAL GREEN TRIBUNAL, NEW DELHI

INDEX

IN

Response Affidavit on behalf of
Uttarakhand Pollution Control Board

In

Appeal No. 18 of 2024

Welcome Hotel The Savoy (ITC Hotels)

Appellant

Versus

Uttarakhand Pollution Control Board

Respondent

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Dated: May, 2024

Advocate
(Counsel for the UKPCB)



IN THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Response Affidavit on behalf of
Uttarakhand Pollution Control Board

in

Appeal No. 18 of 2024

Welcome Hotel The Savoy (ITC Hotels)

Appellant

Versus

Uttarakhand Pollution Control Board

Respondent



AFFIDAVIT of Dr. Rajendra Singh, aged about 51 years, S/o Shri Balbir Singh Presently posted as Scientific Officer, Uttarakhand Pollution Control Board, Head Office, Dehradun.

Deponent

I, the above-named deponent does hereby solemnly affirm and state on oath as under: -

1. That the deponent is presently posted as the Scientific Officer, Uttarakhand Pollution Control Board, Head Office, Dehradun, District Dehradun is duly authorized by competent authority and is competent to sign and swear the instant affidavit.

2. That the above noted appeal was listed for hearing on 29.02.2024, wherein the Hon'ble National Green Tribunal was pleased to issue the following directions:

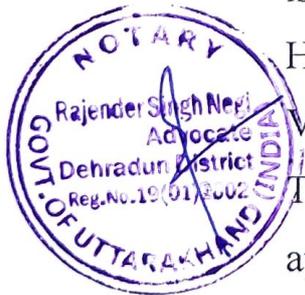
“

3. Issue notice to the respondent who may file its response within three weeks from the date of receipt of notice by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

.....”

3. That in compliance of the aforesaid directions, para wise reply of Uttarakhand Pollution Control Board is as follows:

- i) That the contents of Para No. 1 of the appeal are matter of record and do not call for any reply from the answering respondent.
- ii) That the contents of Para No. 2 of the appeal pertains to the petitioner and hence do not call for any reply from the answering respondent.
- iii) That the contents of Para No. 3 of the appeal are matter of record and hence do not call for any reply from the answering respondent.
- iv) That in reply to the contents of Para Nos. 4 to 9 of the said appeal it is humbly submitted that the Joint Committee constituted by the Hon'ble NGT in the matter of O.A. No. 353 of 2022, Kartik Sharma Vs. State of Uttarakhand visited the appellant's hotel on 13.07.2022. The said Joint Committee after the inspection reported that approximately 56 KLD water is being taken from the natural springs



[Handwritten Signature]

located on the Dehradun-Mussoorie State Highway. Copy of the Joint Inspection Report along with Factual and Action Taken Report submitted by the UKPCB in OA No. 353 of 2022 is being marked and file as **Annexure No.1** to this response affidavit.

- v) That, as per “Estimation of water requirement for drinking water and domestic uses (Source: NBC2016, BIS)” the water requirement for Hotels (4 star and above) excluding laundry, kitchen, staff and water bodies, is 320Litre/head/day and considering the double occupancy, per rooms water demand is 640 Litre/room/day, which is equivalent to water demand for 87 rooms. Copy of “Estimation of water requirement for drinking water and domestic uses” (Source: NBC 2016, BIS) is being marked and file as **Annexure No. 2** to this response affidavit.
- vi) That, the Hon’ble NGT in O.A. No. 353 of 2022, Kartik Sharma Vs. State of Uttarakhand via order dated 21.04.2023 had *inter alia* issued the following directions:-

“

10.Thus, rate of compensation can be atleast @ Rs. 10 lakhs per establishment having 10 – 25 rooms, Rs. 25 lakhs per establishment having 25 – 50 rooms and Rs. 50 lakhs for per establishment having more than 50 rooms. For continuing violations, scale can go up. These can be broad parameters on which compensation can be assessed and recovered under regulatory regime, following summary process compliant with natural justice by sending notice by email or public notice to consider viewpoint of an affected party. If no objection is filed within one week of public notice



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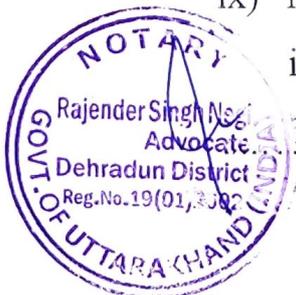
by the PCB, the amount may be liable to be deposited with the State PCB to be utilized for restoration measures as per District Environment Plan. Failure to pay can result in closure till payment.

.....”

Copy of order dated 21.04.2023 is being marked and file as **Annexure No. 3** to this response affidavit.

- vii) That considering the above stated facts and in pursuance of the order passed by the Hon’ble NGT, show cause notice under Section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 for the imposition of environmental compensation was issued to the appellant hotel vide letter dated 06.11.2023. The appellant hotel vide letter dated 03.1.2024 replied to the show cause notice of the answering respondent.
- viii) It is pertinent to mention that after duly considering the appellant hotel's response, the answering respondent deemed it unsatisfactory. Consequently, the answering respondent issued a demand for environmental compensation amounting to Rs. 50,00,000.00 via an official letter dated 13.02.2024. Copies of show cause notice dated 06.11.2023 and demand letter 13.02.2024 are already annexed with the Appeal as **Annexure-A4 (colly.)** (Book Page No. 45 to 47).

- ix) Moreover, in compliance of order passed by the Hon’ble NGT in the instant matter, Welcome Hotel The Savoy has deposited a sum of Rs. 15,00,000.00 (Rs. Fifteen Lakh only) to the answering respondent. In



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this connection copy of the letter dated 27.03.2024 is being marked and filed as Annexure No. 4 to this affidavit.

- x) That the contents of Para Nos. 10 to 17 of the said appeal are matter of record and hence do not call for any reply from the answering respondent
- xi) That the contents of Para Nos. 18, 19 & 20 of appeal are wrong, false and vehemently denied. It is pertinent to mention that the show cause notice was issued in pursuance of the 56 KLD water consumed from the natural spring during the month of April and May. Further environmental compensation was imposed in compliance of order dated 21.04.2023 passed by the Hon'ble NGT in the matter of Kartik Sharma Vs. State of Uttarakhand. Copy of order dated 21.04.2023 is being marked and file as Annexure No. 3 to this response affidavit.
- xii) That the contents of paragraph no. 21, 22 & 23 of the said appeal are wrong, false and vehemently denied. It is humbly submitted that the reply submitted by the Appellant Hotel in response to the show cause notice issued by the answering respondent was duly considered. Further the said compensation has been imposed after the observation of the Joint Committee and in compliance of the aforesaid order passed by the Hon'ble NGT dated 21.04.2024.

- xiii) That in reply of Para Nos. 24, 25 & 26 of appeal it is pertinent to mention that the assessment of extraction of spring water was made by the Joint Committee constituted by the Hon'ble NGT and



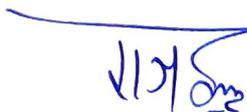
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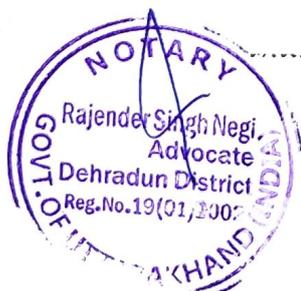
assessment of requirement of freshwater is calculated on the basis of criteria as per NBC 2016, BIS (Annexure No. 2). The appellant itself admitted that water has been purchased from third party suppliers, however, the appellant never tried to find out the source(s) of water supplied by third party suppliers. So far the occupancy of rooms is concerned, the appellant hotel has obtained Consolidated Consent & Authorization (CCA) for 110 rooms from the respondent Board. In case of maximum occupancy is of 70 rooms, as stated in appeal, the appellant may apply for amendment in CCA order for 70 rooms, which will be considered by the respondent Board positively and amended CCA order will be issued.

xiv) That the contents of Para Nos. 27 to 29 of the said appeal are repetitive and have been replied to in the preceding paragraphs and are not being repeated for sake of brevity.

xv) That the contents of Para No. 30 of the appeal are matter of record and do not call for any reply from the answering respondent

4. The deponent is a responsible Government servant having the highest regards for the Hon'ble Tribunal and orders passed by them. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.


Deponent



Verification: -

I, Sumidhi Sah Advocate, do hereby declare that the person making this affidavit and alleging himself to be Dr. Rajendra Singh is the same person who is known to me from the papers produced by him before me in this case.

Sumidhi Sah
Advocate
Enrol. No. D/12580/2022

Solemnly affirmed before me on this day of May, 2024 at Dehradun at about AM/PM by the deponent who has been identified by the aforesaid person.

I have satisfied myself by examining the deponent who understood the contents of this affidavit.

The person has signed in my presence on the affidavit.

Notary

[Handwritten Signature]



2806/24
This affidavit is sworn before me by
Shri.....Dr. Rajendra Singh.....
who is identified by Shri.....Sumidhi Sah.....
at Dehradun on.....16/5/24.....

[Handwritten Signature]
(Rajender Singh Negi)
Advocate & Notary, Dehradun



HEAD OFFICE
Uttarakhand Pollution Control Board
 Gauradevi Paryavaran Bhawan
 46-B, I.T. Park, Sahastradhara Road,
 Dehradun (Uttarakhand)

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Factual and Action Taken Report in compliance of order dated 18.05.2022 passed by the Hon'ble National Green Tribunal in the matter of Original Application No. 353 of 2022 titled "Kartik Sharma Versus State of Uttarakhand".

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Date: 20 August , 2022

Place: Dehradun

Factual and Action Taken Report
In the matter of
Original Application No. 353 of 2022

In the matter of:

Kartik Sharma Applicant

Versus

State of Uttarakhand Respondent

I. BACK GOROUND

1. That, the Hon'ble National Green Tribunal, Principal Bench, New Delhi, in the matter of O.A. No. 353 of 2022, Kartik Sharna Versus State of Uttarakhand issued *inter alia* following directions on 18.05.2022:

"xxx.....xxx.....xxx"

3. *Accordingly, we direct a joint Committee of CPCB, State PCB, District Magistrate, Dehradun and State Wetland Authority with State PCB being the nodal agency to ascertain facts and take remedial action in 2 coordination with concerned authorities. The factual and action taken report may be filed with the Tribunal within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.*

xxx.....xxx.....xxx"

2. In compliance of order passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi on dated 18.05.2022, the Joint Committee has undertaken inspection of the area in question on 13.07.2022. Following officials of the Joint Committee were part of the inspection:

AI

PL

- i) Dr. Davendra Kumar Soni, Additional Director, Central Pollution Control Board, Regional Directorate, Lucknow.
- ii) Shri Naresh Chandra Durgapal, Sub-District Magistrate, Mussoorie, Dehradun.
- iii) Shri P.K. Joshi, Environment Engineer, Uttarakhand Pollution Control Board, Dehradun (a representative of State Wetland Authority).
- iv) Shri Anurag Negi, Assistant Environment Engineer, Uttarakhand Pollution Control Board, Dehradun.

I. OBSERVATION OF THE JOINT COMMITTEE

The Inspection report of the Joint Committee with Annexures is enclosed as **Annexure-1**. Observations of the Joint Committee are as follows: -

As per the inspection report:

1. The major water resources for the supply in the city or lake is natural water springs emanating from different points in the hilly areas. These water springs are being tapped and supplied by the Jal sansthan to their consumers that is domestic (urban area) as well as commercial purpose (hotels and other commercial activities).
2. Mussoorie lake is man-made picnic spot at 6 km from Mussoorie on Dehradun-Mussoorie road, which is developed and maintained by Nagar Palika Parishad, Mussoorie.
3. No water extraction point in the Mussoorie lake has been seen by the Joint Committee, which could be potential use for the commercial establishment, such as hotels etc.
4. As per the joint committee report, two major hotels, having more than 10 rooms capacity, were inspected by joint committee team. Hotel Jaypee Residency Manor, Barloganj having 135 rooms

capacity. Hotel is having 02 number of water connection from Jal Sansthan. As per inspection report, total water received (during April -May month) is 45.6 KLD and additional (average 1.6 KLD) is fetched from tankers from natural water spring during night hours to avoid traffic congestion.

5. Hotel Savoy, Library Bazar, Mussoorie, having 110 rooms capacity, was also inspected by the Joint Committee. Hotel is average water received (during April -May month) is 30 KLD and additional water is fetched from tankers from natural water spring during night hours to avoid traffic congestion.
6. As per joint committee report four water sample were collected from different locations viz. 1. U/S of Dhobighat, 2. D/S of Dhobighat, 3. Inlet of Mussoorie lake, and 4. Outlet of Mussoorie lake. With respect to water quality criteria, sample no. 1, 2 and 4 were found under Class "D" and sample no. 3 was found under Class "C".

II. CONCLUSION

As per inspection report of the Joint Committee, there is no water extraction point in the Mussoorie lake has been seen which could be the potential use for the commercial establishment such as hotels etc., however, stream water is being tapped by Uttarakhand Jal Sansthan to their consumers that is domestic (Urban area) as well as commercial purposes (hotel and other commercial activities).

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Report of

**Joint committee in case of OA NO 353/2022 in the matter of
Kartik Sharma Vs State of Uttarakhand**

In pursuance of Hon'ble NGT Order Dated 18/05/22 in case of O.A no. 353/2022 in the matter of Kartik Sharma Vs State of Uttarakhand a joint committee constituted comprising representative of State Pollution Control Board, Central Pollution Control Board (CPCB) and representative of District Magistrate, Dehradun and State Wetland Authority.

The Uttarakhand Pollution Control Board designated as Nodal agency to ascertain facts and take remedial action in coordination with concern authorities.

Accordingly, the nodal agency Uttarakhand Pollution Control Board has requested to all concern department, vide there letter no UKPCB/HO/GEN-183-568/2022/292 dated 28/5/22, for seeking their nomination for investigation in the matter of the concern of Hon'ble NGT's order dated 18/05/22.

Consequently, a Joint committee has being formulated constituted following members of designated organization:-

- Dr. Davendra Kumar Soni, Scientist "E" (Additional Director), Regional Directorate, Central Pollution Control Board, Lucknow
- ShriPradeep KumarJoshi, Environment Engineer, UKPCB/Representative of State Wetland Authority
- Shri Naresh Chand Durgapal, SDM(Representative of DM)
- Shri Anurag Negi, Assistant Environment Engineer, UKPCB (Nodal Officer)

After receiving the confirmation of nomination of concern organization a meeting was convened on July 12 -2022 at HeadOffice, 46-B Gaura Devi Bhawan, IT Park, Dehradun, Uttarakhand.

The meeting was attended by the following members

- Dr Davendra Kumar Soni, Scientist "E" (Additional Director), Regional Directorate,Central Pollution Control Board, Lucknow
- ShriPradeep KumarJoshi, Environment Engineer, UKPCB/Representative of State Wetland Authority
- Shri Anurag Negi, Assistant Environment Engineer, UKPCB (Nodal Officer)

- Shri Ravindra Pundir, Scientific Assistant, Representative of the Regional Officer, UKPCB, Regional Office, Dehradun.

During the meeting the following points has being discussed in consideration of honorable NGT order dated 18/5/2022 to find the facts as applicant has raised regarding unregulated drawl of water from Mussoorie lake having potential or damage to the lake, where in violators indicates hotel Jaypee Residency, Mussoorie and others.

- A) What are the major water sources for the water supply to the urban area including hotels?
- B) Present status of Mussoorie Lake with respect to major source of water, its water quality status, activities being performed in lake area.
- C) Role of Jal Sasthanin this matter in Mussoorie.
- D) To find out the factual position of the grievance of applicant as per the direction of Hon'ble NGT.
- E) Remedial action taken by / required by regulator.
- F) The inspection by the Joint Committee will be made in the relevant area during July 13/7/22 – 14/7/22.



Fig.1:Team member the Joint Inspection committee

Field visit and observation of the Joint Committee During July 13-14 - 2022

- A) Status of water resources in Mussoorie during the visit: - It was found that the major water resources for the supply in the city or lake is natural water springs emanating from different points in the hilly area. These water springs are being tapped and supplied by the Jal Sansthan to their consumer that is domestic (Urban Area) as well as commercial purpose (hotels and other commercial activities). As per the discussion had with representative of Jal Sansthan Mr. Abhay Bhandari (Asst. Engineer), Mr. Abhay Singh Tirthwal(J.E), all the hotels are having water connection to fulfill their regular water requirements in normal days. The committee has verified some of the water bill, which was raised by Jal Sansthan and paid by hotels, which are enclosed for reference. **(Annexure-1)**
- B) As the prime matter of concern of the complainant is "Mussoorie Lake" which is manmade and is being developed and maintained by the Nagar Palika Parishad, Mussoorie. Mussoorie Lake is newly developed picnic spot located at 6 km from Mussoorie on Dehradun-Mussoorie Road. The Mussoorie Lake get water form natural water spring of the nearby hill, which is passing through Dhobi Ghat. The Mussoorie Lake is being used as aesthetic scenic beauty as well as amusement activities for the children as well as tourists."



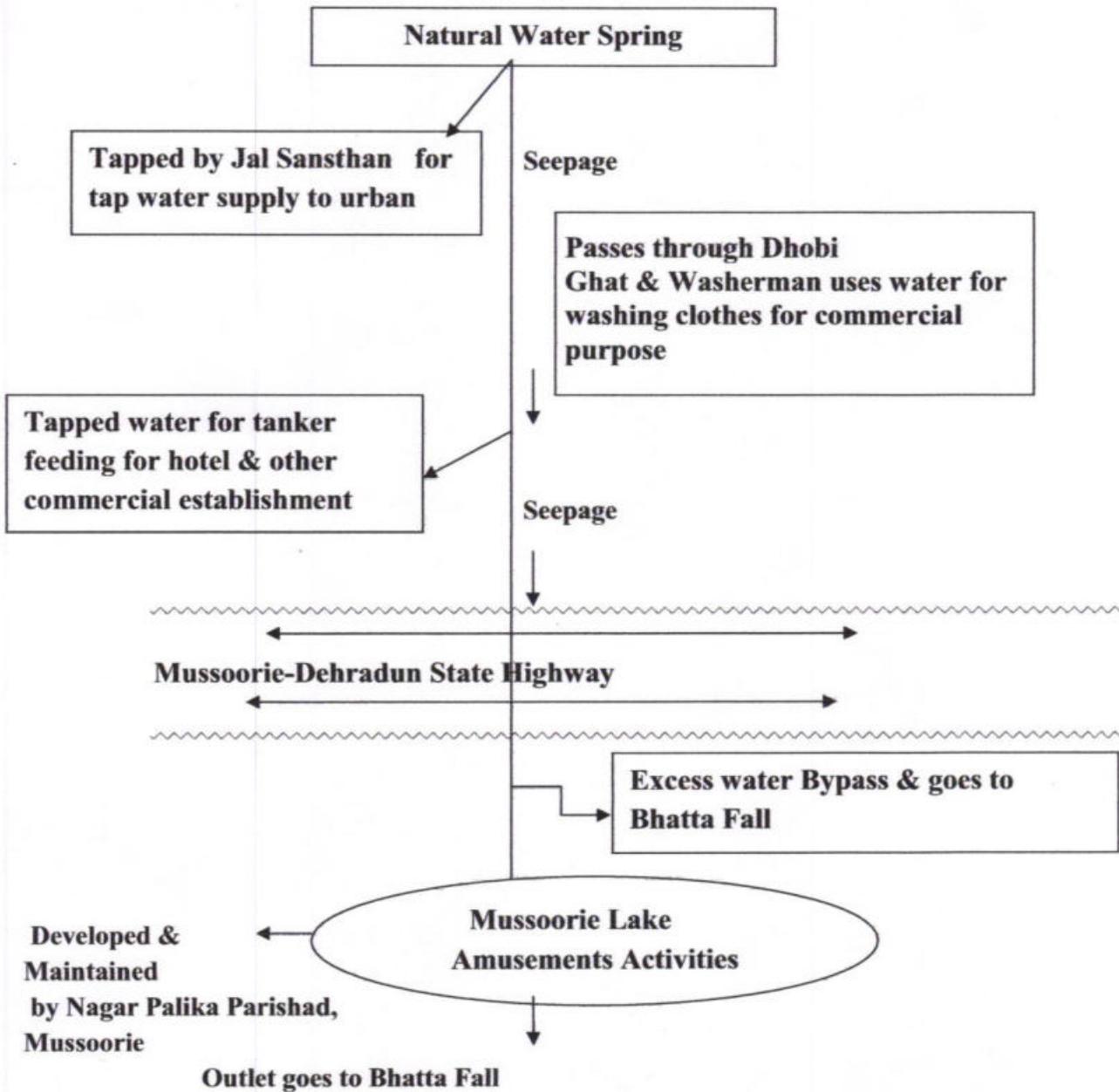
Fig. 2: Main Gate of Mussoorie Lake



Fig. 3: Bird Eye View of Mussoorie Lake

In Dhobi Ghat approximately 50-60 families are habituating on the either bank of the water spring in this hilly area. All of them are engaged in the washing of clothes for commercial purpose. During discussion with the people around that they get clothes mostly from the hotels/ hospitals. They are not well organized and the wastewater generated from washing activities being directly discharged into the continuous flowing water spring which further goes to different hotel industries, commercial establishment and Mussoorie Lake. In the upstream of Dhobi Ghat water has been tapped by the Jal Sansthan, which they are using for the supplying in the urban areas, which includes hotels and other commercial activities. The seepage form this point goes downstream and used by the washerman, tapping by the tankers and rest water goes to Mussoorie Lake and Bhatta fall. Detailed flow diagram of water feeding system in Mussoorie lake is given as under with relevant photographs.

Water Feeding System in Missouri Lake



- ❖ *No metering system installed in this water spring.*
- ❖ *Water extraction is not regulated by any authority*



Fig. 3: Tapped by Jal Sansthan and Seepage goes downstream



Fig. 4: Passes through Dhobi Ghat & Washerman uses water for washing clothes for commercial purpose



Fig. 5: Tapped water for tanker feeding for hotel & other commercial establishment



Fig. 6 :Inlet of Mussoorie Lake



Fig. 7: Excess water Bypass & goes to Bhatta Fall (Outlet of Mussoorie Lake)

2. 11. No water extraction point in the Mussoorie Lake has been seen by the Joint Committee, which could be the potential use for the commercial establishment such as by hotels etc. 11

- C) Operation and maintenance of the water supply by the Jal Sansthan in Mussoorie is being carried out by tapping of different natural water springs & extraction of ground water to the local urban area, which includes commercial establishments.
- D) To ascertain the facts as applicant has raised in their grievances that hotels are withdrawing the water from Mussoorie Lake to fulfill their requirements, some of the hotels which are having more than 100 rooms capacity and operating in Mussoorie area has been visited by the Joint Committee to see their water management system they have adopted.

**(1) Hotel The Savoy, Library Bazar Gandhi Chowk Post Savoy,
Mussoorie, Uttarakhand**

- Room Capacity – 110 Rooms (as per the Consent granted by UKPCB)
- Total Water connection from Jal Sansthan – 12
- Receives approximately 30 KLD (average) of water during month of April – May 2022 (Data is based on the April –May Bill raised by Jal Sasthan)
- Additional water requirements during the peak periods the hotel management take water from the natural water spring using water tankers, during night hours (10:00 PM to 5:00 AM) to avoid traffic congestion.
- It was informed by the hotel management that during month of April–May approximately 56 KLD water they consume from the natural water springs which is located on the Dehradun-Mussoorie State Highway.
- The wastewater generated by the different activities by the hotel is being treated by the existing Sewage Treatment Plant (STP) of 80 KLD Capacity as well as Effluent Treatment Plant (ETP) of 10 KLD Capacity. The quality of water outlet of these treatment facilities as per the analysis report provided by the hotel, complying with the prescribes norms.
- It was informed that the treated waste water is being used for horticulture activities within the premises.

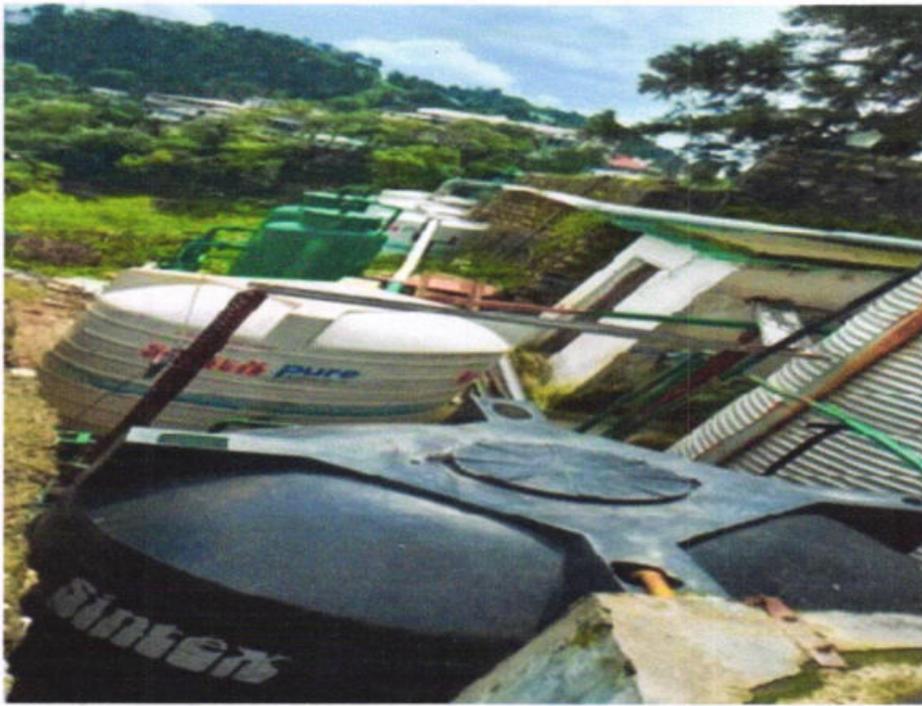


Fig. no. 8:ETP of Savoy Hotel



Fig no.9 : STP of Savoy Hotel

(2) M/s Jaypee Residency Manor Near St Georges Collage, Barlowganj, Mussoorie

- Room capacity – 135 number (as per the Consent granted by UKPCB)
- Total Water connection from Jal Sansthan – 02
- Total water received during April-May, 2022 as per the bill raised by the Jal Sansthan –45.6 KLD (Average)
- Additional water fetch through water tanker – 1.6KLD (Average). They are meeting out their additional requirement through water tanker, which they fetch from the natural water spring near Mussoorie Lake as other hotels or commercial establishments practices. The collection of additional water is carried out form the natural water springs during night hours (10:00pm to 5:00am) as per direction of local administration to avoid traffic congestion as the water extraction point is on the Dehradun-Mussoorie State Highway.
- Sewage Treatment Plant (STP) for the treatment of the Sewage generated in the hotel – 110KLD, Effluent Treatment Plant (ETP) for the treatment of laundry- 12KLD



Fig. 11: STP in Jaypee Residency Manor



Fig. 12: ETP in Jaypee Residency Manor

- As per the analysis report provided by the hotel for the treated waste water, which is being used for horticulture purpose all the prescribed parameters, were found well in the prescribed norms.
- The Hotel is surrounded by the residential area, it seems the treated/untreated waste water is not being discharged by the hotel in the surrounding water bodies. In this regard, State Pollution Control Board not found any public complaint in the recent past.
- As per available log book with the hotel 35-40 KLD treated waste water generated from treatment facility, which is being used for horticulture within the premises (approx. 6-acre area out of 9-acre land)



Fig. 10: Green Belt developed by Jaypee Residency Manor

- . During the site visit by the Joint Committee, no clear-cut evidence could trace out which can make responsible the hotel for polluting the Mussoorie Lake.
- D) As the complainant raised the issue of environmental function performed by lake, recharge of ground water aquifer, habited to aquatic and semi-aquatic plants and animals and quality of water etc. the Joint Committee visited the site and collected water samples from different locations of water spring and Mussoorie Lake to find out the factual position. These water samples are being analysis in Uttarakhand Pollution Control Board laboratory. The report and observations will be submitted in due course of time.
- F) The detail study of environmental function performed by lake, recharge of ground water aquifer, habited to aquatic and semi-aquatic plants and animals is specialized task and required expert/specialized designated organization such as Limnologist/Lake Conservation Dept., Ground Water Board etc. The specialist of the subject concerned/department of the area concerned may be involved/engaged in this investigation to ascertain the factual position of

Mussoorie Lake in Mussoorie in case Hon able NGT feel necessary considering the interim report submitted by Joint Committee

- G)** As per the information available in Uttarakhand Pollution Control Board the total number of hotels is 282 of different categories that is Red, Orange and Green, operating in Mussoorie. Categorization is made based on the number of rooms of hotel being operated. The status of these hotels with respect to their regulatory requirement is annexed for reference (**Annexure No 2**). The Uttarakhand Pollution Control Board required to have strict vigil over the water quality management being practice by hotels to avoid deterioration of environmental conditions nearby water resources. They also required to prepare an inventory of potential water resources, which are being used for commercial purposes, in coordination with Jal Sansthan and Urban Local Bodies in this area to ensure sustainable water resource management.
- H)** Regarding washing activities at commercial level by the washerman in Dhobi Ghat, the local urban body required to regulate washing activities as per the establish norms to avoid further deterioration the water quality of the natural water spring, in coordination with Jal Sansthan, Wetland development authority & State Pollution Control Board.



(Anurag Negi)

Assistant Environment Engineer



(P.K. Joshi)

Environment Engineer



(Shri Naresh Chand Durgapal) SDM



(Dr. Davendra Kumar Soni)

Additional Director (CPCB, RD LKO)



उत्तराखण्ड जल संस्थान

19

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU19MUM03M59I010808577	बिल सं० :	2022/4/MU19MUM03M59I010808577
मांग संख्या / संयोग संख्या :	SSB3A/1000	बिल दिनांक :	13-06-2022
श्री/ श्रीमती :	होटल कन्टोल प्रा0लि0/0	बिल अवधि :	04/2022 से 05/2022
होटल सवाय लाईब्रेरी मसूरी		देय तिथि :	30-06-2022
		विच्छेदन तिथि :	01-07-2022
		संयोजन की श्रेणी :	High Head/NonDomestic/20 MM

बिलिंग का प्रकार: पेयजल- मासिक औसत /165000

सीवरेज-

-/-

देय बिल का विस्तृत विवरण

अवशेष धनराशि का विवरण

मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	18348.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	0.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	0.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्आनर्ड चैक की राशि	0.00		
विलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	18348	अस्थाई जमा(-)	0.00

छूट देय तिथि तक(-)

1202.00

कुल देय तिथि तक

17146

भुगतान की स्थिति

इस बिल का भुगतान किया गया है

भुगतान धनराशि

17146.00

शाखा का नाम

E.E Mussoorie

कलेक्शन सेंटर का नाम

Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशासी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता

उत्तराखण्ड जल संस्थान

नोट :

1. प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपांतरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।

2. न्यूनतम प्रभार पर छूट अनुमत्य नहीं होगी अर्थात 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमत्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।


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उत्तराखण्ड जल संस्थान

20

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU13MUM03M59I010807487	विल सं० :	2022/4/MU13MUM03M59I010807487
मांग संख्या / संयोग संख्या :	SSB1A/1000	विल दिनांक :	13-06-2022
श्री/ श्रीमती :	मैनेजिंग डायरेक्टर /	विल अवधि :	04/2022 से 05/2022
सवाय होटल लाइब्रेरी मसूरी		देय तिथि :	30-06-2022
17-Aug-06		विच्छेदन तिथि :	01-07-2022
		संयोजन की श्रेणी :	High Head/NonDomestic/15 MM
विलिंग का प्रकार: पेयजल-	मासिक औसत /270000	सीवरेज-	- /-

देय विल का विस्तृत विवरण

मद का नाम	रूपये में
जल मूल्य	22610.00
सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	0.00
अन्य मांग	0.00
डिस्आनर्ड चैक की राशि	0.00
विलम्ब शुल्क	0.00
वर्तमान मांग	22610

अवशेष धनराशि का विवरण

मद का नाम	रूपये में
अवशेष जल मूल्य	0.00
अवशेष सीवर संयोजन/शीट शुल्क	0.00
अवशेष मीटर किराया	0.00
अवशेष अन्य मांग	0.00
अवशेष मांग	0
अस्थाई जमा(-)	0.00

छूट देय तिथि तक(-) 2017.00

कुल देय तिथि तक 20593

भुगतान की स्थिति इस बिल का भुगतान किया गया है
शाखा का नाम E.E Mussoorie

भुगतान धनराशि 20593.00
कलैक्शन सेंटर का नाम Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशासी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता

उत्तराखण्ड जल संस्थान

नोट :

1. प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपान्तरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।

2. न्यूनतम प्रभार पर छूट अनुमन्य नहीं होगी अर्थात 10 हजार लीटर प्रतिमाह पेयजल छपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमन्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।


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उत्तराखण्ड जल संस्थान

21

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU19MUM03M59I010808578	बिल सं० :	2022/4/MU19MUM03M59I010808578
मांग संख्या / संयोग संख्या :	SSB3B/1000	बिल दिनांक :	13-06-2022
श्री/ श्रीमती :	होटल कन्टोल प्रा0लि0/0	बिल अवधि :	04/2022 से 05/2022
होटल सवाय लाईब्रेरी मसूरी		देय तिथि :	30-06-2022
		विच्छेदन तिथि :	01-07-2022
		संयोजन की श्रेणी :	High Head/NonDomestic/20 MM

बिलिंग का प्रकार: पेयजल- मासिक औसत /165000

सीवरेज-

-/-

देय बिल का विस्तृत विवरण

मद का नाम	रूपये में
जल मूल्य	18348.00
सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	0.00
अन्य मांग	0.00
डिस्आनर्ड चैक की राशि	0.00
विलम्ब शुल्क	0.00
वर्तमान मांग	18348

अवशेष धनराशि का विवरण

मद का नाम	रूपये में
अवशेष जल मूल्य	0.00
अवशेष सीवर संयोजन/शीट शुल्क	0.00
अवशेष मीटर किराया	0.00
अवशेष अन्य मांग	0.00
अवशेष मांग	0
अस्थाई जमा(-)	0.00

छूट देय तिथि तक(-) 1202.00

कुल देय तिथि तक 17146

भुगतान की स्थिति इस बिल का भुगतान किया गया है
शाखा का नाम E.E Mussoorie

भुगतान धनराशि 17146.00
कलैक्शन सेंटर का नाम Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशामी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता
उत्तराखण्ड जल संस्थान

नोट :

- प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपान्तरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।
- न्यूनतम प्रभार पर छूट अनुमन्य नहीं होगी अर्थात 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमन्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।


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उत्तराखण्ड जल संस्थान

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU13MUM03M59I010807474	बिल सं० :	2022/4/MU13MUM03M59I010807474
मांग संख्या / संयोग संख्या :	SSB1/1000	बिल दिनांक :	13-06-2022
श्री/ श्रीमती :	मैनेजर /	बिल अवधि :	04/2022 से 05/2022
सबाइ होटल		देय तिथि :	30-06-2022
17-Jun-03		विच्छेदन तिथि :	01-07-2022
		संयोजन की श्रेणी :	High Head/NonDomestic/25 MM

बिलिंग का प्रकार: पेयजल- मासिक औसत /70000 सीवरेज- -/-

देय बिल का विस्तृत विवरण

अवशेष धनराशि का विवरण

मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	17301.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	0.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	0.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्ट्रिब्यूशन चैक की राशि	0.00		
विलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	17301	अस्थाई जमा(-)	0.00

छूट देय तिथि तक(-) 465.00 कुल देय तिथि तक 16836

भुगतान की स्थिति इस बिल का भुगतान किया गया है भुगतान धनराशि 16836.00
शाखा का नाम E.E Mussoorie कलैक्शन सेंटर का नाम Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक अधिशासी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता
उत्तराखण्ड जल संस्थान

नोट :

- प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपान्तरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।
- न्यूनतम प्रभार पर छूट अनुमन्य नहीं होगी अर्थात 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमन्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।



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उत्तराखण्ड जल संस्थान

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU13MUM03M59I010807489	विल सं० :	2022/4/MU13MUM03M59I010807489
मांग संख्या / संयोग संख्या :	SSB2/1000	विल दिनांक :	13-06-2022
श्री/ श्रीमती :	मैनेजर /	विल अवधि :	04/2022 से 05/2022
सवाइ हॉटल		देय तिथि :	30-06-2022
17-Jun-03		विच्छेदन तिथि :	01-07-2022
		संयोजन की श्रेणी :	High Head/NonDomestic/25 MM

विलिंग का प्रकार: पेयजल- मासिक औसत /180000 सीवरेज- -/-

देय बिल का विस्तृत विवरण

अवशेष धनराशि का विवरण

मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	25833.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	0.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	0.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्आनर्ड चैक की राशि	0.00		
विलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	25833	अस्थाई जमा(-)	0.00

छूट देय तिथि तक(-) 1319.00 कुल देय तिथि तक 24514

भुगतान की स्थिति इस बिल का भुगतान किया गया है भुगतान धनराशि 24514.00
शाखा का नाम E.E Mussoorie कलैक्शन सेंटर का नाम Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक अधिशासी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता
उत्तराखण्ड जल संस्थान

नोट :

1. प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपान्तरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।

2. न्यूनतम प्रभार पर छूट अनुमन्य नहीं होगी अर्थात 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमन्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।



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उत्तराखण्ड जल संस्थान

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU13MUM03M59I010807488	बिल सं0 :	2022/4/MU13MUM03M59I010807488
मांग संख्या / संयोग संख्या :	SSB1B/1000	बिल दिनांक :	13-06-2022
श्री/ श्रीमती :	मैनेजिंग डायरेक्टर /	बिल अवधि :	04/2022 से 05/2022
सवाय होटल लाइब्रेरी ममूरी (पीआईआर 4219)		देय तिथि :	30-06-2022
19-Sep-03		विच्छेदन तिथि :	01-07-2022
		संयोजन की श्रेणी :	High Head/NonDomestic/15 MM

विलिंग का प्रकार: पेयजल-	मासिक औसत /255000	सीवरेज-	-/-
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देय बिल का विस्तृत विवरण

अवशेष धनराशि का विवरण

मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	21446.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	0.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	0.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्आनर्ड चैक की राशि	0.00		
विलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	21446	अस्थायी जमा(-)	0.00

छूट देय तिथि तक(-)	1900.00	कुल देय तिथि तक	19546
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भुगतान की स्थिति	इस बिल का भुगतान किया गया है	भुगतान धनराशि	19546.00
शाखा का नाम	E.E Mussoorie	कलैक्शन सेंटर का नाम	Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशामी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता

उत्तराखण्ड जल संस्थान

नोट :

1. प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपान्तरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।

2. न्यूनतम प्रभार पर छूट अनुमत्य नहीं होगी अर्थात 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमत्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।



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उत्तराखण्ड जल संस्थान

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU13MUM03M59I010807487	बिल सं० :	2022/4/MU13MUM03M59I010807487
मांग संख्या / संयोग संख्या :	SSB1A/1000	बिल दिनांक :	13-06-2022
श्री/ श्रीमती :	मेनेजिंग डायरेक्टर /	बिल अवधि :	04/2022 से 05/2022
सवाय होटल लाइब्रेरी मसूरी		देय तिथि :	30-06-2022
17-Aug-06		विच्छेदन तिथि :	01-07-2022
		संयोजन की श्रेणी :	High Head/NonDomestic/15 MM

बिलिंग का प्रकार: पेयजल-	मासिक औसत /270000	सीवरेज-	- /-
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देय बिल का विस्तृत विवरण

अवशेष धनराशि का विवरण

मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	22610.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	0.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	0.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्आनर्ड चैक की राशि	0.00		
विलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	22610	अस्थाई जमा(-)	0.00

छूट देय तिथि तक(-)	2017.00	कुल देय तिथि तक	20593
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भुगतान की स्थिति	इस बिल का भुगतान किया गया है	भुगतान धनराशि	20593.00
शाखा का नाम	E.E Mussoorie	कलैक्शन सेंटर का नाम	Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशासी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता

उत्तराखण्ड जल संस्थान

नोट :

1. प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपान्तरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।

2. न्यूनतम प्रभार पर छूट अनुमत्य नहीं होगी अर्थात 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमत्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।



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उत्तराखण्ड जल संस्थान

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU13MUM03M59I010807502	बिल सं0 :	2022/4/MU13MUM03M59I010807502
मांग संख्या / संयोग संख्या :	SSB3/1000	बिल दिनांक :	13-06-2022
श्री/ श्रीमती :	मैनेजर /	बिल अवधि :	04/2022 से 05/2022
सवाइ होटल		देय तिथि :	30-06-2022
17-Jun-03		विच्छेदन तिथि :	01-07-2022
		संयोजन की श्रेणी :	High Head/NonDomestic/20 MM

बिलिंग का प्रकार: पेयजल-	मासिक औसत /110000	सीवरेज-	- /-
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देय बिल का विस्तृत विवरण

अवशेष धनराशि का विवरण

मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	14082.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	0.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	0.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्आनर्ड चैक की राशि	0.00		
विलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	14082	अस्थायी जमा(-)	0.00

छूट देय तिथि तक(-)	776.00	कुल देय तिथि तक	13306
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भुगतान की स्थिति	इस बिल का भुगतान किया गया है	भुगतान धनराशि	13306.00
शाखा का नाम	E.E Mussoorie	कलैक्शन सेंटर का नाम	Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशामी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता

उत्तराखण्ड जल संस्थान

नोट :

1. प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपान्तरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।

2. न्यूनतम प्रभार पर छूट अनुमन्य नहीं होगी अर्थात 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमन्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।



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उत्तराखण्ड जल संस्थान

27

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU19MUM03M59I010808576	बिल सं0 :	2022/4/MU19MUM03M59I010808576
मांग संख्या / संयोग संख्या :	SSB3C/1000	बिल दिनांक :	13-06-2022
श्री/ श्रीमती :	होटल कन्टोल प्रा0लि0/0	बिल अवधि :	04/2022 से 05/2022
होटल सवाय लाईब्रेरी मसूरी		देय तिथि :	30-06-2022
		विच्छेदन तिथि :	01-07-2022
		संयोजन की श्रेणी :	High Head/NonDomestic/20 MM

बिलिंग का प्रकार: पेयजल- मासिक औसत /165000 सीवरेज- -/-

देय बिल का विस्तृत विवरण		अवशेष धनराशि का विवरण	
मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	18348.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	0.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	0.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्आनर्ड चैक की राशि	0.00		
विलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	18348	अस्यार्ई जमा(-)	0.00
छूट देय तिथि तक(-)	1202.00	कुल देय तिथि तक	17146

भुगतान की स्थिति	इस बिल का भुगतान किया गया है	भुगतान धनराशि	17146.00
शाखा का नाम	E.E Mussoorie	कलैक्शन सेंटर का नाम	Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशामी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता
उत्तराखण्ड जल संस्थान

नोट :

- प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपान्तरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।
- न्यूनतम प्रभार पर छूट अनुमन्य नहीं होगी अर्थात 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमन्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।



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उत्तराखण्ड जल संस्थान

28

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU13MUM03M59I010807526	बिल सं0 :	2022/4/MU13MUM03M59I010807526
मांग संख्या / संयोग संख्या :	SSB5/1000	बिल दिनांक :	13-06-2022
श्री/ श्रीमती :	मैनेजर /	बिल अवधि :	04/2022 से 05/2022
सवाइ होटल		देय तिथि :	30-06-2022
17-Jun-03		विच्छेदन तिथि :	01-07-2022
		संयोजन की श्रेणी :	High Head/NonDomestic/15 MM

बिलिंग का प्रकार: पेयजल- मासिक औसत /117000

सीवरेज-

-/-

देय बिल का विस्तृत विवरण		अवशेष धनराशि का विवरण	
मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	10743.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	0.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	0.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्आनर्ड चैक की राशि	0.00		
विलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	10743	असुआई जमा(-)	0.00
छूट देय तिथि तक(-)	830.00	कुल देय तिथि तक	9913

भुगतान की स्थिति

इस बिल का भुगतान किया गया है

भुगतान धनराशि

9913.00

शाखा का नाम

E.E Mussoorie

कलैक्शन सेंटर का नाम

Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशासी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता

उत्तराखण्ड जल संस्थान

नोट :

1. प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपान्तरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।

2. न्यूनतम प्रभार पर छूट अनुमन्य नहीं होगी अर्थात 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमन्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।


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उत्तराखण्ड जल संस्थान

29

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU13MUM03M51A010807425	बिल सं0 :	2022/4
			/MU13MUM03M51A010807425
मांग संख्या / संयोग संख्या :	SFK49A/1000	बिल दिनांक :	13-06-2022
श्री/ श्रीमती :	प्रबन्धक /	बिल अवधि :	04/2022 से 05/2022
होटल जे0 पी0 रेजीडेन्सी मेनर बालोंगंज मसूरी पीआईआर 4949		देय तिथि :	30-06-2022
20-Sep-10		विच्छेदन तिथि :	01-07-2022
		संयोजन की श्रेणी :	High Head/NonDomestic/50 MM

बिलिंग का प्रकार:	मीटर /2426000	सीवररेज-	- /-
पेयजल-			

देय बिल का विस्तृत विवरण

अवशेष धनराशि का विवरण

मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	116494.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	0.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	103.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्आनर्ड चैक की राशि	0.00		
विलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	116597	अस्थाई जमा(-)	0.00
छूट देय तिथि तक(-)	9330.00	कुल देय तिथि तक	107267

भुगतान की स्थिति	इस बिल का भुगतान किया गया है	भुगतान धनराशि	107267.00
शाखा का नाम	E.E Mussoorie	कलैक्शन सेंटर का नाम	Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशामी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता

उत्तराखण्ड जल संस्थान

नोट :

1. प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपांतरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके परचात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।
2. न्यूनतम प्रभार पर छूट अनुमन्य नहीं होगी अर्थात 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमन्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से "विलम्ब शुल्क" लिया जायेगा।



उत्तराखण्ड जल संस्थान

30

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU13MUM03M51A010807427	बिल सं० :	2022/4 /MU13MUM03M51A010807427
मांग संख्या / संयोग संख्या :	SFK50/1110	बिल दिनांक :	13-06-2022
श्री/ श्रीमती :	जे पी इन्डस्ट्रीज /	बिल अवधि :	04/2022 से 05/2022
जे पी रेजीडेन्सी मैनेर बालोंगंज मसूरी		देय तिथि :	30-06-2022
6-May-03		विच्छेदन तिथि :	01-07-2022
		संयोजन की श्रेणी :	High Head/NonDomestic/15 MM

बिलिंग का प्रकार: पेयजल-	मीटर /110000	सीवरेज-	- /-
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देय बिल का विस्तृत विवरण

अवशेष धनराशि का विवरण

मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	7255.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	0.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	35.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्-आनर्ड चैक की राशि	0.00		
विलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	7290	अस्थाई जमा(-)	0.00

छूट देय तिथि तक(-)	397.00	कुल देय तिथि तक	6893
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भुगतान की स्थिति	इस बिल का भुगतान किया गया है	भुगतान धनराशि	6893.00
शाखा का नाम	E.E Mussoorie	कलैक्शन सेंटर का नाम	Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशामी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता

उत्तराखण्ड जल संस्थान

नोट :

- प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपान्तरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।
- न्यूनतम प्रभार पर छूट अनुमन्य नहीं होगी अर्थात् 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमन्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।



उत्तराखण्ड जल संस्थान

31

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU13MUM03M51A010807429	बिल सं० :	2022/4 /MU13MUM03M51A010807429
मांग संख्या / संयोग संख्या :	SFK52/1000	बिल दिनांक :	13-06-2022
श्री/ श्रीमती :	सिदार्थ कन्सट्रक्शन कं० /	बिल अवधि :	04/2022 से 05/2022
ड्रीम लॉज बालोंगंज मसूरी		देय तिथि :	30-06-2022
5-Jun-03		विच्छेदन तिथि :	01-07-2022
		संयोजन की श्रेणी :	High Head/NonDomestic/15 MM

बिलिंग का प्रकार: पेयजल-	मीटर /85000	सीवरेज-	-/-
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देय बिल का विस्तृत विवरण

अवशेष धनराशि का विवरण

मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	4965.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	0.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	35.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्-आनर्ड चैक की राशि	0.00		
विलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	5000	अस्थाई जमा(-)	0.00

छूट देय तिथि तक(-)	252.00	कुल देय तिथि तक	4748
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भुगतान की स्थिति	इस बिल का भुगतान किया गया है	भुगतान धनराशि	4748.00
शाखा का नाम	E.E Mussoorie	कलैक्शन सेंटर का नाम	Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशामी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता

उत्तराखण्ड जल संस्थान

नोट :

- प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपांतरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।
- न्यूनतम प्रभार पर छूट अनुमन्य नहीं होगी अर्थात् 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमन्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।



उत्तराखण्ड जल संस्थान

32

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU13MUM03M55E010806944 बिल सं0 :	2022/4 /MU13MUM03M55E010806944
मांग संख्या / संयोग संख्या :	LCAH84/1000	बिल दिनांक : 13-06-2022
श्री/ श्रीमती :	नरेश खट्टर /	बिल अवधि : 04/2022 से 05/2022
एवनल रिजार्ट		देय तिथि : 30-06-2022
14-Jun-03		विच्छेदन तिथि : 01-07-2022
		संयोजन की श्रेणी : High Head/NonDomestic/15 MM

विलिंग का प्रकार: पेयजल-	मीटर /198000	सीवरेज-	शीट /76
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देय बिल का विस्तृत विवरण

अवशेष धनराशि का विवरण

मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	9347.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	9644.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	35.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्आनर्ड चैक की राशि	0.00		
विलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	19026	अस्थाई जमा(-)	0.00

छूट देय तिथि तक(-)	690.00	कुल देय तिथि तक	18336
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भुगतान की स्थिति	इस बिल का भुगतान किया गया है	भुगतान धनराशि	18336.00
शाखा का नाम	E.E Mussoorie	कलैक्शन सेंटर का नाम	Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशामी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता

उत्तराखण्ड जल संस्थान

नोट :

- प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपान्तरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।
- न्यूनतम प्रभार पर छूट अनुमन्य नहीं होगी अर्थात 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमन्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।



उत्तराखण्ड जल संस्थान

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU13MUM03M55E010806945 बिल सं0 :	2022/4 /MU13MUM03M55E010806945
मांग संख्या / संयोग संख्या :	LCAH85/1100	बिल दिनांक : 13-06-2022
श्री/ श्रीमती :	नरेश खट्टर /	बिल अवधि : 04/2022 से 05/2022
राक क्लिफ स्टेट रिजार्ट		देय तिथि : 30-06-2022
14-Jun-03		विच्छेदन तिथि : 01-07-2022
		संयोजन की श्रेणी : High Head/NonDomestic/25 MM

विलिंग का प्रकार:	मीटर /1323000	सीवरेज-	-/-
पेयजल-			

देय बिल का विस्तृत विवरण

अवशेष धनराशि का विवरण

मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	63178.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	0.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	56.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्आनर्ड चैक की राशि	0.00		
विलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	63234	अस्थाई जमा(-)	0.00

छूट देय तिथि तक(-)	5053.00	कुल देय तिथि तक	58181
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भुगतान की स्थिति	इस बिल का भुगतान किया गया है	भुगतान धनराशि	58181.00
शाखा का नाम	E.E Mussoorie	कलैक्शन सेंटर का नाम	Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशामी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता

उत्तराखण्ड जल संस्थान

नोट :

1. प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपान्तरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।
2. न्यूनतम प्रभार पर छूट अनुमन्य नहीं होगी अर्थात 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमन्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।



उत्तराखण्ड जल संस्थान

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU13MUM03M55E010806946 बिल सं० :	2022/4
		/MU13MUM03M55E010806946
मांग संख्या / संयोग संख्या :	LCAH85A/1010	बिल दिनांक : 13-06-2022
श्री/ श्रीमती :	श्री नरेश खट्टर /	बिल अवधि : 04/2022 से 05/2022
एवलोन रिजोर्ट मसूरी		देय तिथि : 30-06-2022
26-Jun-04		विच्छेदन तिथि : 01-07-2022
		संयोजन की श्रेणी : High Head/NonDomestic/15 MM

विलिंग का प्रकार: पेयजल-	मीटर /315000	सीवरेज-	- /-
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देय बिल का विस्तृत विवरण

अवशेष धनराशि का विवरण

मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	13884.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	0.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	35.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्आनर्ड चैक की राशि	0.00		
विलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	13919	अस्थाई जमा(-)	0.00

छूट देय तिथि तक(-)	1144.00	कुल देय तिथि तक	12775
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भुगतान की स्थिति	इस बिल का भुगतान किया गया है	भुगतान धनराशि	12775.00
शाखा का नाम	E.E Mussoorie	कलैक्शन सेंटर का नाम	Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशामी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता
उत्तराखण्ड जल संस्थान

नोट :

- प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपान्तरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।
- न्यूनतम प्रभार पर छूट अनुमन्य नहीं होगी अर्थात् 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमन्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।



उत्तराखण्ड जल संस्थान

35

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU13MUM03M55E010806947	बिल सं० :	2022/4
			/MU13MUM03M55E010806947
मांग संख्या / संयोग संख्या :	LCAH86/1000	बिल दिनांक :	13-06-2022
श्री/ श्रीमती :	नरेश खट्टर /	बिल अवधि :	04/2022 से 05/2022
एवनल रिजार्ट		देय तिथि :	30-06-2022
14-Jun-03		विच्छेदन तिथि :	01-07-2022
		संयोजन की श्रेणी :	High Head/NonDomestic/15 MM

विलिंग का प्रकार:	मीटर /415000	सीवरेज-	- /-
पेयजल-			

देय बिल का विस्तृत विवरण

अवशेष धनराशि का विवरण

मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	17762.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	0.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	35.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्आनर्ड चैक की राशि	0.00		
विलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	17797	अस्थाई जमा(-)	0.00

छूट देय तिथि तक(-)	1532.00	कुल देय तिथि तक	16265
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भुगतान की स्थिति	इस बिल का भुगतान किया गया है	भुगतान धनराशि	16265.00
शाखा का नाम	E.E Mussoorie	कलैक्शन सेंटर का नाम	Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशामी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता

उत्तराखण्ड जल संस्थान

नोट :

1. प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपान्तरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।
2. न्यूनतम प्रभार पर छूट अनुमन्य नहीं होगी अर्थात 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमन्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।



उत्तराखण्ड जल संस्थान

36

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU13MUM03M55E010806948	बिल सं० :	2022/4
			/MU13MUM03M55E010806948
मांग संख्या / संयोग संख्या :	LCAH87/1000	बिल दिनांक :	13-06-2022
श्री/ श्रीमती :	अजय पाल /	बिल अवधि :	04/2022 से 05/2022
राक क्लिफ नेस्ट		देय तिथि :	30-06-2022
		विच्छेदन तिथि :	01-07-2022
14-Jun-03		संयोजन की श्रेणी :	High Head/NonDomestic/15 MM

बिलिंग का प्रकार: पेयजल-	मीटर /145000	सीवरेज-	-/-
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देय बिल का विस्तृत विवरण

अवशेष धनराशि का विवरण

मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	7292.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	0.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	35.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्आनर्ड चैक की राशि	0.00		
विलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	7327	अस्थाई जमा(-)	0.00
छूट देय तिथि तक(-)	485.00	कुल देय तिथि तक	6842

भुगतान की स्थिति	इस बिल का भुगतान किया गया है	भुगतान धनराशि	6842.00
शाखा का नाम	E.E Mussoorie	कलैक्शन सेंटर का नाम	Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशामी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता

उत्तराखण्ड जल संस्थान

नोट :

- प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपांतरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।
- न्यूनतम प्रभार पर छूट अनुमन्य नहीं होगी अर्थात 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमन्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।



उत्तराखण्ड जल संस्थान

37

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU13MUM03M55E010806949	बिल सं० :	2022/4 /MU13MUM03M55E010806949
मांग संख्या / संयोग संख्या :	LCAH88/1000	बिल दिनांक :	13-06-2022
श्री/ श्रीमती :	नरेश खट्टर /	बिल अवधि :	04/2022 से 05/2022
एवनल रिजार्ट		देय तिथि :	30-06-2022
14-Jun-03		विच्छेदन तिथि :	01-07-2022
		संयोजन की श्रेणी :	High Head/NonDomestic/15 MM

बिलिंग का प्रकार:	मीटर /141000	सीवरेज-	- /-
पेयजल-			

देय बिल का विस्तृत विवरण

अवशेष धनराशि का विवरण

मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	7136.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	0.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	35.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्आनर्ड चैक की राशि	0.00		
विलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	7171	अस्थाई जमा(-)	0.00

छूट देय तिथि तक(-)	469.00	कुल देय तिथि तक	6702
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भुगतान की स्थिति	इस बिल का भुगतान किया गया है	भुगतान धनराशि	6702.00
शाखा का नाम	E.E Mussoorie	कलैक्शन सेंटर का नाम	Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशायी अभियन्ता/ जलकल अभियन्ता / महायक अभियन्ता

उत्तराखण्ड जल संस्थान

नोट :

- प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपान्तरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।
- न्यूनतम प्रभार पर छूट अनुमन्य नहीं होगी अर्थात 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमन्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।



उत्तराखण्ड जल संस्थान

38

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU19MUM03M55E010808758	बिल सं० :	2022/4/MU19MUM03M55E010808758
मांग संख्या / संयोग संख्या :	LCAH88A/1000	बिल दिनांक :	13-06-2022
श्री/ श्रीमती :	नरेश खटटर/रोशन लाल खटटर	बिल अवधि :	04/2022 से 05/2022
एबलोन रिसोर्ट गनहिल मसूरी		देय तिथि :	30-06-2022
		विच्छेदन तिथि :	01-07-2022
		संयोजन की श्रेणी :	High Head/NonDomestic/20 MM

बिलिंग का प्रकार: पेयजल- मीटर /294000 सीवरेज- -/-

देय बिल का विस्तृत विवरण

अवशेष धनराशि का विवरण

मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	16952.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	0.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	42.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्आनर्ड चैक की राशि	0.00		
बिलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	16994	अस्थाई जमा(-)	0.00

छूट देय तिथि तक(-) 1063.00 कुल देय तिथि तक 15931

भुगतान की स्थिति इस बिल का भुगतान किया गया है भुगतान धनराशि 15931.00
शाखा का नाम E.E Mussoorie कलैक्शन सेंटर का नाम Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशायी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता

उत्तराखण्ड जल संस्थान

नोट :

- प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपान्तरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।
- न्यूनतम प्रभार पर छूट अनुमत्य नहीं होगी अर्थात 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमत्य होगी। देयक का भुगतान न करने की स्थिति में बिलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'बिलम्ब शुल्क' लिया जायेगा।



उत्तराखण्ड जल संस्थान

जल मूल्य / सीवर शीट / सीवर संयोजन शुल्क / जल स्तम्भ शुल्क

उपभोक्ता संख्या :	MU13MUM03M55E010806950	बिल सं० :	2022/4/MU13MUM03M55E010806950
मांग संख्या / संयोग संख्या :	LCAH89/1000	बिल दिनांक :	13-06-2022
श्री/ श्रीमती :	नरेश खट्टर /	बिल अवधि :	04/2022 से 05/2022
राक क्लिफ काटेज		देय तिथि :	30-06-2022
14-Jun-03		विच्छेदन तिथि :	01-07-2022
		संयोजन की श्रेणी :	High Head/NonDomestic/15 MM

बिलिंग का प्रकार: पेयजल- मीटर /241000	सीवरेज-	-/-
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देय बिल का विस्तृत विवरण

अवशेष धनराशि का विवरण

मद का नाम	रूपये में	मद का नाम	रूपये में
जल मूल्य	11014.00	अवशेष जल मूल्य	0.00
सीवर संयोजन/शीट शुल्क	0.00	अवशेष सीवर संयोजन/शीट शुल्क	0.00
मीटर किराया	35.00	अवशेष मीटर किराया	0.00
अन्य मांग	0.00	अवशेष अन्य मांग	0.00
डिस्आनर्ड चैक की राशि	0.00		
विलम्ब शुल्क	0.00	अवशेष मांग	0
वर्तमान मांग	11049	अस्थाई जमा(-)	0.00
छूट देय तिथि तक(-)	857.00	कुल देय तिथि तक	10192

भुगतान की स्थिति	इस बिल का भुगतान किया गया है	भुगतान धनराशि	10192.00
शाखा का नाम	E.E Mussoorie	क्लैकशन सेंटर का नाम	Mussoorie Division Office

राजस्व अधीक्षक/ बिल लिपिक

अधिशामी अभियन्ता/ जलकल अभियन्ता / सहायक अभियन्ता

उत्तराखण्ड जल संस्थान

नोट :

1. प्रत्येक बीजक का भुगतान देय तिथि तक अवश्य कर दें अन्यथा उत्तरांचल (उत्तर प्रदेश जल सम्भरण एवं सीवर व्यवस्था अधिनियम, 1975) अनुकूलन एवं उपान्तरण आदेश, 2002 की धारा-72 (क) (ख) के अन्तर्गत बिल में दर्शायी गयी विच्छेदन तिथि अथवा उसके पश्चात बिना किसी अतिरिक्त सूचना के जल संयोजन विच्छेदित किया जा सकता है।

2. न्यूनतम प्रभार पर छूट अनुमन्य नहीं होगी अर्थात् 10 हजार लीटर प्रतिमाह पेयजल खपत के उपर देयक पर ही अधिकतम 30 दिन के अन्तर्गत भुगतान करने पर 10 प्रतिशत की छूट जलमूल्य धनराशि पर अनुमन्य होगी। देयक का भुगतान न करने की स्थिति में विलम्ब अवधि के लिये 1.50 प्रतिशत मासिक दर से 'विलम्ब शुल्क' लिया जायेगा।

Jaypee Residency Manor**Statement of Water charges Expenses paid to Uttrakhand Jal Sansthan
for the year 2022 - 2023**

S. No.	Particulars	Amount in Rs
1	Water bill for the month of April & May 2022	118,908.00
	G.Total Ts.	118,908.00

उत्तराखण्ड जल संस्थान
 दिनांक 13/06/2022 MU 14765937
 SFK49A/1000 04/2022 05/2022

मांग पंजिका सं० प्रबन्धक / बिल की अवधि से
 श्री/श्रीमती **होटल जे पी रेजीडेन्सी मैनेर बालोंगंज** तक
 पता **20-Sep-10** माह **2**

जल मूल्य	जल कर	सीवर कर	सीवर सीट	अन्य प्राप्ति	जमा राशि (रु०)
116,494.00		0.00		103.00	107,267.00

बिल सं० 010807425 दिनांक 13-06-2022 को रिबेट राशि 9330
 जमा राशि 107,267.00 Cheque द्वारा प्राप्त हुई
 शब्दों में **ONE HUNDRED SEVEN THOUSAND TWO HUNDRED SIXTY-SEVEN**
 बकाया राशि 0.00
 अतिरिक्त जमा राशि 0.00 वरिष्ठ लेखाधिकारी अधिकृत हस्ताक्षरकर्ता

Uttarakhand Jal Sanstha

नोट : बैंक द्वारा भुगतान की दशा में जारी रसीद बैंक कैश होने पर ही वैध होगी।

उत्तराखण्ड जल संस्थान
 दिनांक 13/06/2022 MU 14765936
 SFK50/1110 04/2022 05/2022

मांग पंजिका सं० **जे पी इन्डस्ट्रीज** / बिल की अवधि से
 श्री/श्रीमती **जे पी रेजीडेन्सी मैनेर बालोंगंज मसूरी** तक
 पता **6-May-03** माह **2**

जल मूल्य	जल कर	सीवर कर	सीवर सीट	अन्य प्राप्ति	जमा राशि (रु०)
7,255.00		0.00		35.00	6,893.00

बिल सं० 010807427 दिनांक 13-06-2022 को रिबेट राशि 397
 जमा राशि 6,893.00 Cheque द्वारा प्राप्त हुई
 शब्दों में **SIX THOUSAND EIGHT HUNDRED NINETY-THREE**
 बकाया राशि 0.00
 अतिरिक्त जमा राशि 0.00 वरिष्ठ लेखाधिकारी अधिकृत हस्ताक्षरकर्ता

Uttarakhand Jal Sanstha

नोट : बैंक द्वारा भुगतान की दशा में जारी रसीद बैंक कैश होने पर ही वैध होगी।

उत्तराखण्ड जल संस्थान
 दिनांक 22/06/2022 MU 14765935
 SFK52/1000 04/2022 05/2022

मांग पंजिका सं० **कंसट्रक्शन** / बिल की अवधि से
 श्री/श्रीमती **जल संस्थान** तक
 पता **5-June-03** माह **2**

जल मूल्य	जल कर	सीवर कर	सीवर सीट	अन्य प्राप्ति	जमा राशि (रु०)
4748		0.00		35.00	4783

बिल सं० दिनांक **22/06/2022** को रिबेट राशि **49**
 जमा राशि **4748** Cheque द्वारा प्राप्त हुई
 शब्दों में **four thousand seven hundred forty eight**
 बकाया राशि 0.00 वरिष्ठ लेखाधिकारी अधिकृत हस्ताक्षरकर्ता

Uttarakhand Jal Sanstha

47 29-03-2013



उत्तराखण्ड जल संस्थान
जल मूल्य/सीवर सीट एवं विच्छेदन नोटिस

जल संघ, जीवन संघ
Mussoorie Division Office

प्रतिक प्रेषण को भुगतान देव निधि तक अग्रिम कर है अथवा अंतरांतर (अंतरांतर और जल संयंत्र एवं सीवर अथवा अधिनियम, 1975) अनुसूचना एवं अनुसूचना अंतर्गत, 2002 को धारा-72 (क)/(ख) के अंतर्गत जिल में दीर्घा गरी विच्छेदन अथवा उनके परमाणु विना फिल्टर अतिरिक्त धुवन के जल सटीकन विच्छेदन फिसा का संकलन है।

शिकायत विचारण केंद्र टोल फ्री नं 1800 180 4100

ऑनलाइन भुगतान हेतु विश्वगीय वेबसाईट
<http://ijs.uk.gov.in>

विलिंग का प्रकार	वर्षिक मूल्यांक दर प्रतिमाह	टॉटी की संख्या/ दर प्रतिमाह	सीवर संयोजन/शीट संख्या दर प्रतिमाह	वर्तमान सीडिंग	पिछली सीडिंग प्रतिमाह	विल जमा करने की मां अतिम तिथि	विच्छेदन तिथि
M-Reading				69884000	67,458,000	30-06-2022	01-07-2022
विवरण	वर्तमान मां	मीटर किराया	वकाया	पूर्ण योग	बूट/अग्रिम	विल मूल्य	विल जमा करने की मां अतिम तिथि
जल मूल्य	116:494:00	103.00		116,597.00	उत्तराखण्ड जल संस्थान	2426000	विच्छेदन तिथि
सीवर सीट					उत्तराखण्ड जल संस्थान		
डिस्ट्रिब्यूशन चैक शुल्क					उत्तराखण्ड जल संस्थान		
अन्य देय					उत्तराखण्ड जल संस्थान		
पूर्ण योग	116,494.00	103.00		116,597.00	उत्तराखण्ड जल संस्थान	9,330.00	107,267.00

नोट : न्यूनतम प्रभार पर छूट अनुमत्य नहीं होगी। अर्थात् 10,000 ली0 अधिकतम प्रतिमाह देय जल खपत के ऊपर देयक पर ही अधिकतम 30 दिन के अर्न्तगत भुगतान करने पर 10% की छूट अनुमत्य होगी। देयक का भुगतान नहीं करने का प्रत्यक्ष में विलम्ब अर्थात् के लिए 1.5 % मासिक दर से विलम्ब शुल्क लिया जाएगा। आई0 डी0 आई0 चैक में भी भुगतान की सुविधा उपलब्ध है।

उत्तराखण्ड जल संस्थान, मुसोरी, उत्तराखण्ड। गणतन्त्र अरबीशतक/विल मितिन्ः अर्थात्/सहयक अभियन्ता

41

41



उत्तराखण्ड जल संस्थान

जल मूल्य/सीवर सीट एवं विच्छेदन नोटिस
जल संवर्धन, जीवन संवर्धन
Mussoorie Division Office

प्रदेशीय मूल्य का सुधार देव पीछे नए आरक्षक का है अन्यथा उत्तराखण्ड (अन्य) प्रदेस जल संस्थान एवं सीवर-अवस्य अधिनियम, 1975) अनुसूचित एवं अनसूचित शहरी, 2002 की धारा-72 (क) (घ) के अन्तर्गत जिले में दायीं की गयी विच्छेदन अवकाश को संभाल दिया, किसी आतिथिक सुधार के जल संवर्धन विच्छेदन निसा का संभाल है।

शिकायत निवारण केंद्र टोल फ्री नं० 1800 180 4100

ऑनलाइन सुधार हेतु विभागीय वेबसाइट:

<http://ljs.uk.gov.in>

उपभोक्ता संख्या
मांग संख्या
नाम
पता

6-May-03

जे पी इन्डस्ट्रीज /
जे पी रेजीडेन्सी मीनर बालाजीज मसुरी /

से

विल की अवधि तक

माह

विल जमा करने की
मां अंतिम तिथि

विच्छेदन तिथि

योजना का नाम
संयोजन की श्रेणी/Head/ND/IS

वितरण तिथि

04 / 2022

05 / 2022

2

30-06-2022

01-07-2022

विलिंग का प्रकार

वर्षिक मूल्यांक दर
प्रतिमाह

टॉटी की संख्या/
दर प्रतिमाह

सीवर संयोजन/शीट
संख्या दर प्रतिमाह

वर्तमान सीडिंग

विच्छेदी सीडिंग

उपयुक्त जल
(जुल सीडिंग) /
प्रतिमाह

अग्रिम

M Reading

5,222.140

13-06-2022

04 / 2022

05 / 2022

2

30-06-2022

01-07-2022

विवरण

वर्तमान मांग

मीटर किराया

बकाया

पूर्ण योग

रू/अग्रिम

विलम्ब शुल्क

शुद्ध राशि

जल मूल्य

7,255.00

35.00

7,290.00

7,290.00

6,375,000

110000

शुद्ध राशि

सीवर सीट

7,255.00

35.00

7,290.00

7,290.00

6,375,000

110000

शुद्ध राशि

विलेय

7,255.00

35.00

7,290.00

7,290.00

6,375,000

110000

शुद्ध राशि

जल मूल्य

7,255.00

35.00

7,290.00

7,290.00

6,375,000

110000

शुद्ध राशि

नोट: उपरोक्त प्रभार पर छूट अनुमत्य नहीं होगी। अर्थात् 10,000 ली० अधिकतम प्रतिमाह देय जल खान के ऊपर देयक पर ही अधिकतम 30 दिन के अर्न्तगत भुगतान करने पर 10% की छूट अनुमत्य होगी। देयक का भुगतान नहीं करने की स्थिति में विलम्ब अर्थात् 1.5 % मासिक दर से विलम्ब शुल्क लिया जाएगा। आई० टी० की० आई० बैंक में भी भुगतान की सुविधा उपलब्ध है।

(शर्तों के लिए कृपया पीछे देखिए)

राजस्व अधीक्षक/विल तिथिक

अध्याशासी अभियन्ता/खानकल अभियन्ता/ सहायक अभियन्ता

उत्तराखण्ड जल संस्थान

6,893.00

54 29-03-2013

2022/04/08/07529

MUJ 3MUM03M591010807529



उत्तराखण्ड जल संस्थान
जल प्रल्प/सीवर सीट एवं फिस्कल सीटिंग
जल संलय अंतिम संलय
Mussoorie Division Office

प्रति शोध का प्रयोग कि लिए यह अनुमति के अंतर्गत प्रयोग के लिए प्रदान की जा रही है।
यदि आप अनुमति के अंतर्गत प्रयोग के लिए प्रदान की जा रही है।
अनुमति, 2002 की 400-72 (अनुमति) के अंतर्गत प्रदान की जा रही है।
अनुमति के अंतर्गत प्रदान की जा रही है।
अनुमति के अंतर्गत प्रदान की जा रही है।

प्रिकापत विभाग के टेल फ्री नं 1890 100 1000

ऑनलाइन अनुमति के लिए <http://ujis.gov.in>

<http://ujis.gov.in>

संवेक्टर /
समाप्त नोटिस डेनिश कोर्ट /
17-Jun-03

High Head/NUD/20

Avg./Seat	वर्षिक प्रल्प/क दर प्रतिमाह	सीट की संख्या/ दर प्रतिमाह	फिल की अवधि		माह	फिल काग करते की सीटों की संख्या	अनुमति का (कुल सीटों)/ प्रतिमाह	फिल काग करते की सीटों की संख्या	अवधि
			शे	दर					
100,080.00	111	13-06-2022	04 / 2022	05 / 2022	2	30-06-2022	217000	01-07-2022	
22,381.00	वकफा	सीट की संख्या/ दर प्रतिमाह	वकफा	वकफा	वकफा	वकफा	वकफा	वकफा	
14,086.00	वकफा	सीट की संख्या/ दर प्रतिमाह	वकफा	वकफा	वकफा	वकफा	वकफा	वकफा	
36,467.00	वकफा	सीट की संख्या/ दर प्रतिमाह	वकफा	वकफा	वकफा	वकफा	वकफा	वकफा	

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MU13MUMJ03M591010807526



उत्तराखण्ड जल संस्थान
जल मूल्य/सीवर सीट एवं निष्केरण नोटिस
 जल संवर्धन अतिरिक्त संवर्धन
 Mussoorie Division Office

यह नोटिस का प्रकाश 15 दिनों के अन्दर ही होना आवश्यक है। यदि यह नोटिस 15 दिनों के अन्दर प्रकाश नहीं होता है तो यह नोटिस 15 दिनों के अन्दर प्रकाश नहीं होना आवश्यक है।

प्रकाशित विचारण केन्द्र टोल फ्री नं० 1800 100 4100

ऑनलाइन प्रकाशन हेतु विषयसूची संख्या: 2022/04/0807526

<http://ujss.gov.in>

सेक्टर /
 सवाह हौटल /
 17-Jun-03

High Head/NID/15

विवरण	विवरण तिथि	विल की अवधि			विल नाम करने की तिथि	प्रारम्भ तिथि
		से	तक	माह		
वर्षिक मूल्य/क दर प्रतिमाह	13-06-2022	04 / 2022	05 / 2022	2	30-06-2022	01-07-2022
वर्षिक मूल्य/क दर प्रतिमाह	10,743.00	बकाया	पूर्ण योग	रुप/अंश	अग्रिम जल (कुल सीटिंग)/ प्रतिमाह 117000	शु: 0000
वर्षिक मूल्य/क दर प्रतिमाह	10,743.00			830.00/		9,913.00

यह नोटिस का प्रकाश 15 दिनों के अन्दर ही होना आवश्यक है। यदि यह नोटिस 15 दिनों के अन्दर प्रकाश नहीं होता है तो यह नोटिस 15 दिनों के अन्दर प्रकाश नहीं होना आवश्यक है।



उत्तराखण्ड जल संस्थान
जल मूल्य/सीवर सीट एवं निष्काशन मोडिस
जल संवर्धन कौशल संवर्धन
Missourie Division Office

यदि कोई भी व्यक्ति इस विज्ञापन को पढ़ने के बाद भी कोई भी प्रश्न पूछना चाहता है तो वह अपने प्रश्न को ई-मेल के माध्यम से water@ujksl.com पर भेज सकता है।
 यदि कोई भी व्यक्ति इस विज्ञापन को पढ़ने के बाद भी कोई भी प्रश्न पूछना चाहता है तो वह अपने प्रश्न को ई-मेल के माध्यम से water@ujksl.com पर भेज सकता है।
 यदि कोई भी व्यक्ति इस विज्ञापन को पढ़ने के बाद भी कोई भी प्रश्न पूछना चाहता है तो वह अपने प्रश्न को ई-मेल के माध्यम से water@ujksl.com पर भेज सकता है।

विज्ञापन विभाग केन्द्र धौलपुर एच 70 1800 180 4100

ऑनलाइन अपडेटेशन हेतु विजयपुर वेबसाइट

<http://ujksl.com>

समाप्त होना /
17-Jun-03

High Head/ND/20

विवरण	वितरण तिथि	वित्त की अवधि		माह	वित्त प्राप्त करने की तिथि	वित्त प्राप्त करने की तिथि
		से	तक			
वर्षिक मूल्यांकन दर प्रतिमाह	13-06-2022	04 / 2022	05 / 2022	2	30-06-2022	01-07-2022
वर्षिक मूल्य	14,082.00	14,082.00	14,082.00	776.00/	11,000.00	13,306.00
वर्षिक मूल्य	14,082.00	14,082.00	14,082.00	776.00/	11,000.00	13,306.00

यदि कोई भी व्यक्ति इस विज्ञापन को पढ़ने के बाद भी कोई भी प्रश्न पूछना चाहता है तो वह अपने प्रश्न को ई-मेल के माध्यम से water@ujksl.com पर भेज सकता है।
 यदि कोई भी व्यक्ति इस विज्ञापन को पढ़ने के बाद भी कोई भी प्रश्न पूछना चाहता है तो वह अपने प्रश्न को ई-मेल के माध्यम से water@ujksl.com पर भेज सकता है।
 यदि कोई भी व्यक्ति इस विज्ञापन को पढ़ने के बाद भी कोई भी प्रश्न पूछना चाहता है तो वह अपने प्रश्न को ई-मेल के माध्यम से water@ujksl.com पर भेज सकता है।

2022/04/0807487

MUJ3MUM03M591010807487

SSBIA/1000

संशोधन उपकरण /

उद्योग प्रोडल लाइवरी मयूरी /

17 Aug-06



उत्तराखण्ड जल संस्थान
जल मूल्य/सीवर चार्ज एवं क्लिअरेंस चार्जिस

जल संवर्धन जीवन संवर्धन
Mussoorie Division Office

यदि कोई भी व्यक्ति या संस्था को जल और सीवर चार्ज के संबंध में कोई भी प्रश्न या शिकायत हो तो उसे जल संस्थान, मुसोरी, उत्तराखण्ड, 248001 को लिखित रूप में सूचित करना चाहिए। 2007 की गजेट-72 (क/म) के अंतर्गत जल और सीवर चार्ज के संबंध में कोई भी प्रश्न या शिकायत जल संस्थान के जल संवर्धन विभाग को सूचित की जानी चाहिए।

शिकायत विचारण केन्द्र टोल फ्री नं. 1800 100 1000

ऑनलाइन क्षमताएं हेतु विद्यमान वेबसाइट

<http://uj.s.ik.gov.in>

विवरण	विवरण तिथि	विल की अवधि			माह	विल जमा करने की अवधि तिथि	विल जमा करने की अवधि तिथि
		से	तक	तक			
High Head/ND/15	13-06-2022	04 / 2022	05 / 2022	2	30-06-2022	01-07-2022	
वर्षिक मूल्य/वर्षिक दर प्रतिमाह	चौड़ी की संख्या/ दर प्रतिमाह	सीवर संयोजन/शीट संख्या दर प्रतिमाह	वर्षिक मूल्य/ विल	फिस्कली सीडिंग	अग्रिम जमा (कुल सीडिंग)/ प्रतिमाह	अग्रिम	
Avg.	वर्षिक मूल्य	मिटर किराया	पूर्ण मूल्य	रकम/अग्रिम	विल जमा शुल्क	शुद्ध मूल्य	
	22.610.00		22.610.00		270000		
	22.610.00		22.610.00	2,017.00		20,593.00	

यदि कोई भी व्यक्ति या संस्था को जल और सीवर चार्ज के संबंध में कोई भी प्रश्न या शिकायत हो तो उसे जल संस्थान, मुसोरी, उत्तराखण्ड, 248001 को लिखित रूप में सूचित करना चाहिए। 2007 की गजेट-72 (क/म) के अंतर्गत जल और सीवर चार्ज के संबंध में कोई भी प्रश्न या शिकायत जल संस्थान के जल संवर्धन विभाग को सूचित की जानी चाहिए।

शिकायत विचारण केन्द्र टोल फ्री नं. 1800 100 1000

ऑनलाइन क्षमताएं हेतु विद्यमान वेबसाइट

<http://uj.s.ik.gov.in>

जल संवर्धन जीवन संवर्धन

उत्तराखण्ड जल संस्थान

1 29-03-2013

2022/04/0807470
MU13MUM03M591010807470



उत्तराखण्ड जल संस्थान
जल मूल्य/सीवर सीट एवं विच्छेदन नोटिस
जल संवर्धन निगम संवर्धन
Mussoorie Division Office

ऑनलाइन भुगतान हेतु विभागीय संकेतक
<http://ujs.uk.gov.in>

शुद्धी शुल्क का भुगतान हेतु निम्न क्रम संख्या एवं ई-मेल संख्या का प्रयोग करना होगा।
शुद्धी शुल्क का भुगतान हेतु निम्न संकेतक का प्रयोग करना होगा।
शुद्धी शुल्क का भुगतान हेतु निम्न संकेतक का प्रयोग करना होगा।
शुद्धी शुल्क का भुगतान हेतु निम्न संकेतक का प्रयोग करना होगा।

विवरण का प्रकार	वर्षिक मूल्यांकन दर प्रतिमाह	वितरण तिथि	विल की अवधि			विल जमा करने की अंतिम तिथि	विल जमा करने की अवधि
			से	तक	माह		
वर्षिक मूल्य	10,588.00	13-06-2022	04 / 2022	05 / 2022	2	30-06-2022	01-07-2022
वर्षिक मूल्य	10,588.00	सीटर फिकरवा	वकाया	पूर्ण योग	रुद्र/अग्रिम	अग्रदुबल जल (कुल सीटिंग)/ प्रतिमाह	11,5000
वर्षिक मूल्य	10,588.00					विलगत शुल्क	9,774.00
वर्षिक मूल्य	10,588.00						

जल संवर्धन निगम संवर्धन शुल्क का भुगतान हेतु निम्न संकेतक का प्रयोग करना होगा।
जल संवर्धन निगम संवर्धन शुल्क का भुगतान हेतु निम्न संकेतक का प्रयोग करना होगा।
जल संवर्धन निगम संवर्धन शुल्क का भुगतान हेतु निम्न संकेतक का प्रयोग करना होगा।
जल संवर्धन निगम संवर्धन शुल्क का भुगतान हेतु निम्न संकेतक का प्रयोग करना होगा।

Annex-2

Search By Industry Type
 From 01-08-2019 To 12-07-2022
 Regional Office : Dehradun RO(Mussoorie)
 Status : All
 Type : Hotels (up to 20 rooms and without boilers) and having waste water generation is less than 10 KLD and no Hazardous waste and

S.No.	Name Of the Unit	Industry Address	District	Category	Status	Date of validity	Product Details		Water Uses Details		Water Effluent Details	
							Product Details	Quantity	Water uses	Quantity	Waste Water	Quantity
1	DP HOTELS AND RESORTS	Laurel Bank State, Part of Hakman State, Mall Road, Mussoorie Dehradun Hotel Kufri Presidency, The Mall, Kufri, Mussoorie Dehradun	Dehradun	GREEN	approved	31-03-2023	hall Hotel Rooms capacity	01 Numbers/Day 19 Numbers/Day 30 Numbers/Day	Domestic Domestic Domestic	3.0 (K/L/D) 1.0 (K/L/D)	Domestic	1.8 (K/L/D)
2	Hotel Kufri Presidency	Mussoorie Dehradun Keniworth Estate, Library, Kinrcraig Road, Mussoorie, Uttarakhand,	Dehradun	GREEN	approved	31-03-2026	HOTEL ROOMS	10 Numbers/Day	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
3	MUSSOORIE GATEWAY	Kishanda Estate, R. K. Verma Road, Mussoorie, Uttarakhand	Dehradun	GREEN	approved	31-03-2025	Rooms	18 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
4	Hotel Mussoorie Heights	Mussoorie, Uttarakhand OLD KEMPTON ROAD MUSSOORIE	Dehradun	GREEN	approved	31-03-2027	Rooms	12 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
5	HOTEL BARMMA PALACE	Dehradun KULRI MUSSOORIE Dehradun	Dehradun	GREEN	approved	31-03-2023	HOTEL ROOMS	18 Numbers/Day	Domestic	2.0 (K/L/D)	Domestic	1.0 (K/L/D)
6	HOTEL SARASWATI	Oak Bush Estate, Civil Hospital Road, Landour, Mussoorie Dehradun	Dehradun	GREEN	approved	31-03-2023	HOTEL ROOMS	12 Numbers/Day	Domestic	1.0 (K/L/D)	Domestic	0.5 (K/L/D)
7	Hotel Maya	Dehradun Carnels Back Road, Kufri Mussoorie Dehradun Dehradun	Dehradun	GREEN	approved	31-03-2027	Hotel Rooms	19 Numbers/Year	Domestic	5.0 (K/L/D)	Domestic	3.2 (K/L/D)
8	Hotel Filigree	Dehradun Dehradun NEAR CONVENT SCHOOL MUSSOORIE	Dehradun	GREEN	approved	31-03-2023	Hotel Rooms	18 Numbers/Year	Domestic	4.0 (K/L/D)	Domestic	2.8 (K/L/D)
9	HOTEL KRISHIV RESIDENCY	Dehradun Hotel Horizon, 1st Floor, The Haris Office, Kufri, The Mall, Mussoorie, Dehradun, Uttarakhand-248179	Dehradun	GREEN	approved	31-03-2027	HOTEL ROOMS RESTURENT	14 Numbers/Day 01 Numbers/Day	Domestic Domestic	1.0 (K/L/D)	Domestic	0.5 (K/L/D)
10	Hotel Horizon	Dehradun Hotel Classic Heights, Library Chowk, Mussoorie, Dehradun, U.K., 248179	Dehradun	GREEN	approved	31-03-2026	Guest Rooms Kitchen	14 Numbers/Year 1 Numbers/Year	Domestic	4.0 (K/L/D)	Domestic	3.0 (K/L/D)
11	Hotel Classic Heights	Mussoorie, Dehradun, U.K., 248179 Hotel Rokeby Manor, Landour Cantt, Mussoorie, Uttarakhand Dehradun	Dehradun	GREEN	approved	31-03-2026	Guest Room Kitchen	20 Numbers/Year 1 Numbers/Year	Domestic Domestic (Suppression)	1.0 (K/L/D) 1.0 (K/L/D)	Domestic	0.8 (K/L/D)
12	Rokeby Manor unit of Mars Enterprises	Carnel's Back Road, Mussoorie Distt. Dehradun	Dehradun	GREEN	approved	31-03-2027	HOTEL ROOMS RESTURENT	15 Numbers/Day 01 Numbers/Day	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
13	HOTEL MOUNT ROSE RESIDENCY	Dehradun THE MALL GANDHI CHOWK MUSSOORIE Dehradun	Dehradun	GREEN	approved	31-03-2026	GUEST ROOM KITCHEN	15 Numbers/Year 1 Numbers/Year	Domestic	5.0 (K/L/D)	Domestic	4.32 (K/L/D)
14	HOTEL PARAMOUNT	Hotel Pine Tree, Hazel Mayor Estate, Near Church Library, Mussoorie, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2026	GUEST ROOMS Kitchen Restaurant	14 Numbers/Year 1 Numbers/Year 1 Numbers/Year	Domestic	5.0 (K/L/D)	Domestic	4.32 (K/L/D)
15	Hotel Pine Tree	Near gurdwara Barlow Ganj Mussoorie Dehradun Uttarakhand Dehradun	Dehradun	GREEN	approved	31-03-2026	Guest Room kitchen	10 Numbers/Year 11 Numbers/Year	Domestic	5.0 (K/L/D)	Domestic	4.32 (K/L/D)
16	Ms Hotel Writer line Inn	HOTEL SARBATI, GANDHI CHOWK ,MUSSOORIE -248179	Dehradun	GREEN	approved	31-03-2026	Guest Rooms kitchen Restaurant	11 Numbers/Year 1 Numbers/Year 1 Numbers/Year	Domestic	5.0 (K/L/D)	Domestic	4.32 (K/L/D)
17	Hotel Sarraj	Dehradun	Dehradun	GREEN	approved	31-03-2026	HOTEL ROOMS	11 Numbers/Day	Domestic	1.0 (K/L/D)	Domestic	0.5 (K/L/D)

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18	Hotel Hill View unit of Three Rings Ventures LLP	Hotel Hill View unit of Three Rings Ventures LLP South House Cottage Mussoorie -248179, UK Dehradun	Dehradun	GREEN	approved	28-12-2021	Rooms	19 Numbers/Year	Domestic	5.0 (KL/D)	Domestic	3.7 (KL/D)
19	HOTEL ATTHI	Kanak Building, The Mall, Mussoorie, Dehradun Dehradun	Dehradun	GREEN	approved	31-03-2023	Hotel Rooms	11 Numbers/Year	Domestic	2.0 (KL/D)	Domestic	1.2 (KL/D)
20	Valley View Hotel U/O Valliah Hotels Pvt. Ltd.	Valley View hotel, Kufri , The Mall , Mussoorie 248179	Dehradun	GREEN	approved	31-03-2025	Guest Room Kitchen	19 Numbers/Year 01 Numbers/Year				
21	HOTEL 7 OAKS	CAMEL BACK ROAD MUSSOORIE DISTT-DEHRAUN 248179 Dehradun	Dehradun	GREEN	approved	31-03-2026	RESTAURANT/DINING ROOM NUMBER OF ROOMS Kitchen	1 Numbers/Year 20 Numbers/Year 1 Numbers/Year				
22	Hotel Evergreen	Hotel Evergreen, Near Big Bend, Picture Palace, Mussoorie, Utrarakhand	Dehradun	GREEN	approved	31-03-2026	NUMBER OF ROOMS KITCHEN	16 Numbers/Year 1 Numbers/Year				
23	Hotel Classic Heights	Hotel Classic Heights, Library Chowk, Mussoorie, Dehradun, U.K., 248179	Dehradun	GREEN	approved	31-03-2022	NUMBER OF ROOMS KITCHEN RESTAURANT/ DINING	20 Numbers/Year 1 Numbers/Year 1 Numbers/Year				
24	Hotel Ajay	Hotel Park , Nagar Palika Road, Picture Palace , Mussoorie	Dehradun	GREEN	approved	31-03-2026	guest Room Kitchen	18 Numbers/Year 1 Numbers/Year				
25	Hotel Park	Hotel Sheela, Taar Gali, Kufri, Mussoorie, U.K Dehradun	Dehradun	GREEN	approved	31-03-2026	Guest Room Kitchen	18 Numbers/Year 1 Numbers/Year				
26	Hotel Sheela	MUSOORIE, U.K Dehradun	Dehradun	GREEN	approved	31-03-2031	Rooms Kitchen	10 Metric Tonnes/Year 01 Numbers/Year		3.0 (KL/D) 2.0 (KL/D)		
27	HOTEL EVEREST	KULRI MUSSOORIE Dehradun	Dehradun	GREEN	approved	31-03-2026	HOTEL ROOMS NUMBER OF ROOMS NUMBER OF KITCHEN DINING	16 Numbers/Day 19 Numbers/Year 1 Numbers/Year 1 Numbers/Year		2.0 (KL/D)	Domestic	1.0 (KL/D)
28	Hotel Crystal Palace	SPRING ROAD NEAR LIBRARY CHOWK MUSSOORIE 248179 Dehradun	Dehradun	GREEN	approved	31-03-2026	number of rooms Number or Kitchen restaurant/ Dining Room	18 Numbers/Year 2 Numbers/Year 1 Numbers/Year				
29	Hotel Upstairs	Hotel New Name Whispering Windows, Downstairs , Library Road, Mussoorie Wild Wood Resort Unit of Vandana	Dehradun	GREEN	approved	31-03-2026	Number of rooms Number of Rooms Kitchen	18 Numbers/Year 15 Numbers/Year 1 Numbers/Year				
30	Wild Wood Resort Unit of Vandana Hospitalities	Wild Wood Resort Unit of Vandana Hospitalities Camel Back Road Mussoorie Dist. Dehradun, U.K	Dehradun	GREEN	approved	31-03-2026	Rooms	20 Numbers/Year	Domestic	5.0 (KL/D)	Domestic	4.0 (KL/D)
31	Hotel Cloud End Forest Resort	Hotel Cloud End Forest Resort, Post Box No.1, Hathipoon Park Area, Mussoorie -248179, U.K Dehradun	Dehradun	GREEN	approved	31-03-2026	Number Of Rooms Kitchen Restaurant	15 Numbers/Year 1 Numbers/Year 1 Numbers/Year				
32	Hotel Omkar	Hotel Omkar, Spring Road, Library, Mussoorie, Dehradun, Utrarakhand, 248179	Dehradun	GREEN	approved	31-03-2026	guest room KITCHEN RESTAURANT	18 Numbers/Year 1 Numbers/Year 1 Numbers/Year	Domestic	2.0 (KL/D)		
33	Hotel Maya	Oak Bush Estate, Civil Hospital Road, Landour, Mussoorie Dehradun	Dehradun	GREEN	approved	31-03-2022	Hotel Rooms Kitchen	19 Numbers/Year 01 Numbers/Day	Domestic	5.0 (KL/D)	Domestic	3.2 (KL/D)
34	Hotel Doom Palace	Mall Road, Kufri, Mussoorie, Dehradun Dehradun	Dehradun	GREEN	approved	31-03-2022	Hotel Rooms	19 Numbers/Year	Domestic	5.0 (KL/D)	Domestic	2.8 (KL/D)
35	Hotel Library Presidency	Hotel Library Presidency, Kempfy Estate, Library , Mussoorie -248179	Dehradun	GREEN	approved	31-03-2026	Rooms	20 Numbers/Year	Domestic	5.0 (KL/D)	Domestic	4.0 (KL/D)
36	Hotel Honeymoon Inn	Hotel Honeymoon Inn, Near Jhulaghar, The Mall Road, Utrarakhand, 248179	Dehradun	GREEN	approved	31-03-2026	Rooms NUMBER OF ROOMS	20 Numbers/Year 18 Numbers/Year	Domestic	4.0 (KL/D)	Domestic	3.2 (KL/D)

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37	HOTEL MUSSOORIE INN	DISTT - DEHRADUN 248179	Dehradun	GREEN	approved	31-03-2026	KITCHEN	1 Numbers/Year			
38	Hotel Savoy Residency	Hotel Savoy Residency, Savoy Out House Estate, Below Chariville Road, Mussoorie, Dehradun, U.K.	Dehradun	GREEN	approved	31-03-2026	GUEST ROOM	18 Numbers/Year			
39	Hotel Mayur	HOTEL MAUR, Library, Mail Road,	Dehradun	GREEN	approved	31-03-2026	Guest room	19 Numbers/Year			
40							Kitchen	01 Numbers/Year			2.0 (K/L/D)
41	Hotel Sparsh	Hotel Sparsh, Mahilal Mansion Mussoorie, Uttarakhand.	Dehradun	GREEN	approved	31-03-2026	Number Of Rooms	12 Numbers/Year			
42	Hotel Neealam International	Hotel Neealam International, New Market Mussoorie - 248179	Dehradun	GREEN	approved	31-03-2026	guest room	1 Numbers/Year			
43	Hotel Thirty Degree North	Long Sight, Kufri-Mussoorie, Dehradun, Dehradun	Dehradun	GREEN	approved	31-03-2026	KITCHEN	14 Numbers/Year			2.0 (K/L/D)
44	Hotel Parkwood	HOTEL PARKWOOD, GREEN CHOWK, THE MALL, KULRI, MUSSOORIE, DEHRADUN, UTTARAKHAND - 248179	Dehradun	GREEN	approved	31-03-2031	Kitchen & Restaurant	1 Numbers/Year			3.0 (K/L/D)
45	Hotel Krishna Palace	Hotel Krishna Palace, Oak Road, Near Clock Tower, Landour Bazar, Mussoorie, Dehradun, Uttarakhand, 248179.	Dehradun	GREEN	approved	31-03-2025	Dining GUEST ROOM	01 Numbers/Year			11 Numbers/Year
46	Hotel Mayfield	Hotel Mayfield, the mall kufri, mussoorie	Dehradun	GREEN	approved	31-03-2026	Rooms	10 Numbers/Year			1.0 (K/L/D)
47	Hotel S Square	Hotel S Square, Near Wavely School, Convent Mussoorie - 248179	Dehradun	GREEN	approved	31-03-2026	Guest Rooms	10 Numbers/Year			
48	Hotel Sky Lark	Hotel Sky Lark, Harman Singh Marg Near Wavely Convent School, Mussoorie- 248179	Dehradun	GREEN	approved	31-03-2026	kitchen	1 Numbers/Year			
49	Hotel Ivy	Hotel Ivy, Complex of Ivy Cottage, Library, Mussoorie Dehradun	Dehradun	GREEN	approved	31-03-2026	Guest Room	18 Numbers/Year			1 Numbers/Year
50	Hotel Glenroy	Hotel Glenroy, Kinraag, Bridle Road, Mussoorie, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2026	Room	13 Numbers/Year			4.0 (K/L/D)
51	Hotel Naaz	Hotel Naaz, The Mall, Kufri, Mussoorie, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2026	Rooms	10 Numbers/Year			3.0 (K/L/D)
52	Hotel Jiva	Hotel Jiva, Arant Sadan, Westonel Estate, R.K Verma Road, Mussoorie, Dehradun Dehradun	Dehradun	GREEN	approved	31-03-2026	Rooms kitchen	16 Numbers/Day 01 Numbers/Day			2.0 (K/L/D)
53	Hotel Sunny Cot	Hotel Sunny Cot, The Mall, Kufri, Mussoorie, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2026	Rooms kitchen	15 Numbers/Day 01 Numbers/Day			4.0 (K/L/D)
54	Hotel Batan	Hotel Ratan, Gandhi Chowk, Mussoorie, Uttarakhand	Dehradun	GREEN	approved	31-03-2026	Guest Rooms	19 Numbers/Year			4.0 (K/L/D)
55	Hotel Avenel Palace	Hotel Avenel Palace, Near Bata Company, Kufri, Mussoorie.	Dehradun	GREEN	approved	31-03-2026	Rooms	20 Numbers/Day			2.0 (K/L/D)
56	Silver Arch Hotel	Silver Arch Hotel, SILVERTON ESTATE, KULRI, MUSSOORIE, UTTARAKHAND Dehradun	Dehradun	GREEN	approved	31-03-2026	Guest Room	20 Numbers/Year			
57	Hotel Nand Palace	Hotel Nand Palace, Hill Cot., Mussoorie 248179	Dehradun	GREEN	approved	31-03-2026	Kitchen	15 Numbers/Year			5.0 (K/L/D)
							Guest Rooms	20 Numbers/Year			4.0 (K/L/D)
							Kitchen	1 Numbers/Year			

58	Hotel Westend	Hotel Westend Camel Back Road, Mussoorie Utarakhand Dehradun	Dehradun	GREEN	approved	31-03-2026	Rooms	10 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
59	Hotel Tourist Delight	Hotel Tourist Delight, Library Chowk, Mussoorie, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2026	Rooms	10 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
60	Hotel Uday	Hotel Uday, Camel's Back road (Near Rink) Kufri, Mussoorie -248179	Dehradun	GREEN	approved	31-03-2026	Guest Room Kitchen & Restaurant	10 Numbers/Year 1 Numbers/Year	Domestic	2.0 (KL/D)	Domestic	1.0 (KL/D)
61	Hotel Shiva Palace	Hotel Shiva Palace, Zaffar Lodge, Kufri, Mussoorie	Dehradun	GREEN	approved	31-03-2030	Rooms Kitchen	14 Numbers/Day 01 Numbers/Day	Domestic	2.0 (KL/D)	Domestic	1.0 (KL/D)
62	Hotel Super	Hotel Super, Opp. Nagar Palika Office, Mussoorie-248179	Dehradun	GREEN	approved	31-03-2024	Hotel Rooms Kitchen	17 Numbers/Day 01 Numbers/Day	Domestic	2.0 (KL/D)	Domestic	1.6 (KL/D)
63	Hotel Star View	Hotel Star view, R. K Verma Road Kishinda Estate Mussoorie -248179	Dehradun	GREEN	approved	31-03-2023	Guest Rooms Kitchen & Restaurant	12 Numbers/Year 1 Numbers/Year	Domestic	1.0 (KL/D)	Domestic	0.8 (KL/D)
64	HOTEL DEV PALACE	HOTEL DEV PALACE, Library, Mail Road, Mussoorie, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2026	Guest Rooms Kitchen	18 Numbers/Year 01 Numbers/Year	Domestic	5.0 (KL/D)	Domestic	4.0 (KL/D)
65	Hotel Milestone Inn	Hotel Milestone Inn, Barfowganj, Mussoorie, Dehradun, Uttarakhand-248122	Dehradun	GREEN	approved	31-03-2026	Guest Rooms Restaurant	18 Numbers/Year 01 Numbers/Year	Domestic	2.0 (KL/D)	Domestic	2.0 (KL/D)
66	Hotel Phoenix	Hotel Phoenix, Hakmans Compound, The Mall Road, Mussoorie, U. K Dehradun	Dehradun	GREEN	approved	31-03-2026	Rooms	19 Numbers/Day	Domestic	5.0 (KL/D)	Domestic	4.0 (KL/D)
67	Hotel Surya Kiran	HOTEL SURYA KIRAN, THE MALL LIBRARY, MUSSOORIE -248179	Dehradun	GREEN	approved	31-03-2026	Rooms	17 Numbers/Year	Domestic	4.0 (KL/D)	Domestic	3.2 (KL/D)
68	Hotel Pleasant View	Hotel Pleasant View, Oak Road, Landour, Mussoorie, UK Dehradun	Dehradun	GREEN	approved	31-03-2024	Rooms	15 Numbers/Year	Domestic	1.6 Kilo Liters/Day		
69	Hotel Urha Palace	Hotel Urha Palace, New Circular Road, Mussoorie, Dehradun, U.K.-248179	Dehradun	GREEN	approved	31-03-2026	number of rooms	15 Numbers/Year				
70	Hotel Imperial Square	Hotel Imperial Square, Kufri, The Mall, Mussoorie, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2026	Sewage	1.6 Kilo Liters/Day				
71	Hotel Devlok Primal	Hotel Devlok Primal, Charleville Road, Near Gandhi Chowk, Mussoorie-248179, Uttarakhand, India	Dehradun	GREEN	approved	31-03-2026	NUMBER OF ROOMS	20 Numbers/Day				
72	Roxy Hotel	Hotel Roxy, Kufri, Mussoorie 248179	Dehradun	GREEN	approved	31-03-2026	NUMBER OF ROOMS	20 Numbers/Year				
73	HOTEL BROADWAY	Hotel Broadway, Kufri, Mussoorie, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2026	Number OF Rooms	12 Numbers/Year				
74	Hotel Mallview	Hotel Mallview, Ubray, The Mall, Mussoorie, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2026	guest room kitchen restaurant	12 Numbers/Year 1 Numbers/Year 1 Numbers/Year	Domestic	1.0 (KL/D)		
75	Hotel Shalimar	HOTEL SHALIMAR, MALL VIEW HOUSE, GANDHICHOWK MUSSOORIE, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2026	RESTAURANT guest room KITCHEN	11 Numbers/Year 1 Numbers/Year 1 Numbers/Year	Domestic	2.0 (KL/D)		
76	Hotel The Trinquality	Shantikunj Barloganj Mussoorie Dehradun	Dehradun	GREEN	approved	31-03-2026	GUEST ROOM KITCHEN RESTAURANT	12 Numbers/Year 1 Numbers/Year 1 Numbers/Year	Domestic			
77	Hotel Luxmount	Hotel Luxmount, Mail road, Mussoorie-248179	Dehradun	GREEN	approved	31-03-2026	Hotel Rooms	19 Numbers/Year				
		Hotel Walnut Grove, The Mall Road, Opp. GPO, Mussoorie, Pin - 248179	Dehradun	GREEN	approved		GUEST ROOM KITCHEN	20 Numbers/Year 1 Numbers/Year	Domestic	4.0 (KL/D)		

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78	Hotel Walnut Grove	Dehradun	Hotel Shree Badrish Residency, New Glen Gowan, Cottage, Moti Lal Nehru Road, Library, Mussoorie, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2026	RESTAURANT	1 Numbers/Year	Domestic	2.0 (K/L/D)	
79	Hotel Shree Badrish Residency	Dehradun	1, Spring Road, Library, Mussoorie, Uttarakhand	Dehradun	GREEN	approved	31-03-2026	Guest room KITCHEN RESTAURANT	18 Numbers/Year 1 Numbers/Year 1 Numbers/Year	Domestic		
80	Priams Hotel Kabhshan	Dehradun	NEAR CONVENT SCHOOL, MUSSOORIE Dehradun	Dehradun	GREEN	approved	31-03-2026	Guest Rooms Kitchen	18 Numbers/Year 01 Numbers/Year	Domestic	5.0 (K/L/D)	3.8 (K/L/D)
81	HOTEL KRISHIV RESIDENCY	Dehradun	Hotel Silver Line, Sumitra Bhawan Road, Library, Mussoorie, U.K Dehradun	Dehradun	GREEN	approved	31-03-2021	HOTEL ROOM RESTURMENT	14 Numbers/Day 01 Numbers/Day	Domestic	2.0 (K/L/D)	1.0 (K/L/D)
82	Hotel Silver Line	Dehradun	Hotel Tourist Home, Mount View State, Kuli, Mussoorie	Dehradun	GREEN	approved	31-03-2025	Rooms	17 Numbers/Year	Domestic	4.0 (K/L/D)	3.0 (K/L/D)
83	Hotel Tourist Home	Dehradun	Shantikunj Barloganj Mussoorie Dehradun	Dehradun	GREEN	approved	31-03-2021	Rooms	10 Numbers/Year	Domestic	1.0 (K/L/D)	0.8 (K/L/D)
84	Hotel The Trinquality	Dehradun	Hotel Westend Camel Back Road, Mussoorie Uttarakhand Dehradun	Dehradun	GREEN	approved	31-03-2021	Room	12 Numbers/Day	Domestic	10.0 (K/L/D)	2.0 (K/L/D)
85	Hotel Westend	Dehradun	Hotel Cloud End Forest Resort, Post Box No.1, Hathipaon Park Area, Mussoorie - 248179, U.K Dehradun	Dehradun	GREEN	approved	31-03-2021	Rooms	10 Numbers/Year	Domestic	3.0 (K/L/D)	2.4 (K/L/D)
86	Hotel Cloud End Forest Resort	Dehradun	GANDHI CHOWK MUSSOORIE Dehradun	Dehradun	GREEN	approved	31-03-2021	Rooms	15 Numbers/Year	Domestic		
87	HOTEL JEET	Dehradun	PICTURE PLACE, NEAR RADHA KRISHAN MANDIR, KALSIA ESTATE, MUSSOORIE Dehradun	Dehradun	GREEN	approved	31-03-2021	HOTEL ROOMS	10 Numbers/Day	Domestic	1.0 (K/L/D)	0.5 (K/L/D)
88	HOTEL EVEREST	Dehradun	Hotel Sheela, Taar Gali, Kuli, Mussoorie, U.K Dehradun	Dehradun	GREEN	approved	31-03-2021	HOTEL ROOM	16 Numbers/Day	Domestic	3.0 (K/L/D)	2.0 (K/L/D)
89	HOTEL SHIVAM	Dehradun	THE AMBER VERMONT ESTATE, NEAR COMPANY BAGH, HATHI PAON ROAD, MUSSOORIE, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2021	HOTEL ROOMS	20 Numbers/Day	Domestic	3.0 (K/L/D)	2.0 (K/L/D)
90	Hotel Sheela	Dehradun	Hotel Walnut Grove, The Mall Road, Opp. GPO, Mussoorie. Pin - 248179	Dehradun	GREEN	approved	31-03-2021	Rooms	10 Numbers/Year	Domestic	3.0 (K/L/D)	2.4 (K/L/D)
91	The Amber Vermont Estate unit of Wear Well Apparels Pvt Ltd	Dehradun	HOTEL HIMSHRI, NEAR MIDDTOWN, TILAK ROAD, KULRI, MUSSOORIE, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2021	Rooms	14 Numbers/Year	Domestic	4.0 (K/L/D)	3.2 (K/L/D)
92	Hotel Walnut Grove	Dehradun	Hotel Ratan, Gandhi Chowk, Mussoorie, Uttarakhand	Dehradun	GREEN	approved	31-03-2021	Rooms	20 Numbers/Year	Domestic	5.0 (K/L/D)	4.0 (K/L/D)
93	HOTEL HIMSHRI	Dehradun	Hotel Mayfield, the mall kuli, mussoorie	Dehradun	GREEN	approved	31-03-2021	Rooms	20 Numbers/Year	Domestic	2.0 (K/L/D)	1.6 (K/L/D)
94	Hotel Ratan	Dehradun	Long Sight, Kuli-Mussoorie, Dehradun, Dehradun	Dehradun	GREEN	approved	31-03-2021	Rooms	20 Numbers/Year	Domestic	4.0 (K/L/D)	3.2 (K/L/D)
95	Hotel Mayfield	Dehradun	Silver Arch Hotel, SYLVERTON ESTATE, KULRI, MUSSOORIE, UTTARAKHAND Dehradun	Dehradun	GREEN	approved	31-03-2021	Rooms	10 Numbers/Year	Domestic	1.0 (K/L/D)	0.8 (K/L/D)
96	Hotel Thirty Degree North	Dehradun	Hotel Vikas, The Mall, Mussoorie, Uttarakhand Dehradun	Dehradun	GREEN	approved	31-03-2021	Rooms	11 Numbers/Year	Domestic	3.0 (K/L/D)	2.4 (K/L/D)
97	Silver Arch Hotel	Dehradun		Dehradun	GREEN	approved	31-03-2021	Rooms	20 Numbers/Year	Domestic	5.0 (K/L/D)	4.0 (K/L/D)
98	Hotel Vikas	Dehradun		Dehradun	GREEN	approved	31-03-2021	Rooms	20 Numbers/Year	Domestic	5.0 (K/L/D)	4.0 (K/L/D)

99	HOTEL PIKNIK	Hotel Piknik, Picture Palace, Kufri, Mussoorie - 248179	Dehradun	GREEN	approved	31-03-2021	Rooms	19 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
100	Wild Wood Resort Unit of Vandana Hospitalitys	Wild Wood Resort Unit of Vandana Hospitalitys Camel Back Road Mussoorie Dist. Dehradun, U.K	Dehradun	GREEN	approved	31-03-2021	Rooms	20 Numbers/Year	Domestic	5.0 (K/L/D)	Domestic	4.0 (K/L/D)
101	Hotel Mussoorie Heights	Hotel Mussoorie Heights, Kishkinda Estate, R.K Verma Road, Mussoorie, Uttarakhand	Dehradun	GREEN	approved	31-03-2021	Rooms	12 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
102	Hotel Welcome	Hotel Welcome, Radha Bhawan Estate, Mussoorie, Uttarakhand Dehradun	Dehradun	GREEN	approved	31-03-2021	Rooms	14 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
103	Hotel Naaz	Hotel Naaz, The Mall, Kufri, Mussoorie, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	15 Numbers/Year	Domestic	4.0 (K/L/D)	Domestic	3.2 (K/L/D)
104	Hotel Jiva	Hotel Jiva, Amrit Sadan, Westone Estate, R.K Verma Road, Mussoorie, Dehradun Dehradun	Dehradun	GREEN	approved	31-03-2021	Rooms	19 Numbers/Year	Domestic	4.0 (K/L/D)	Domestic	3.2 (K/L/D)
105	Hotel Mussoorie Inn	Hotel Mussoorie Inn, Picture Palace, Mussoorie, Dist Dehradun, U.K	Dehradun	GREEN	approved	31-03-2021	Rooms	18 Numbers/Year	Domestic	4.0 (K/L/D)	Domestic	3.2 (K/L/D)
106	Secretary Shri Laxmi Narayan Mandir	Shri Laxmi Narayan Mandir Dharamshala, Gandhi Chowk, Mussoorie	Dehradun	GREEN	approved	31-03-2021	Rooms	20 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
107	Hotel Peak View Pvt. Ltd.	Camel Back Road, Mussoorie	Dehradun	GREEN	approved	31-03-2025	Hotel Rooms	20 Numbers/Day	Domestic	4.0 (K/L/D)	Domestic	3.0 (K/L/D)
108	Hotel Phoenix	Hotel Phoenix, Haknans Compound, The Mall Road, Mussoorie, U.K Dehradun	Dehradun	GREEN	approved	31-03-2020	Rooms	18 Numbers/Year	Domestic	4.0 (K/L/D)	Domestic	3.2 (K/L/D)
109	Hotel Krishna Palace unit of Mawana Developers Pvt Ltd	Hotel Krishna Palace, Camel Back Road, Mussoorie, U.K Dehradun	Dehradun	GREEN	approved	31-03-2021	Rooms	16 Numbers/Year	Domestic	4.0 (K/L/D)	Domestic	3.2 (K/L/D)
110	Pritams Hotel Kalkashan	1, Spring Road, Library, Mussoorie, Uttarakhand	Dehradun	GREEN	approved	31-03-2020	Guest Rooms Kitchen	18 Numbers/Year 1 Numbers/Year	Domestic		Domestic	
111	Camel View Hotel	Camel View Hotel, Near Jain Dharamshala, Landour, Mussoorie Dehradun	Dehradun	GREEN	approved	31-03-2020	Rooms	10 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
112	Hotel Ivy	Hotel Ivy, Complex of Ivy Cottage, Library, Mussoorie Dehradun	Dehradun	GREEN	approved	31-03-2020	Rooms	10 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
113	Hotel Villa Barlow	Hotel Villa Barlow, 42 Barlow Ganj, Mussoorie, Uttarakhand-248122	Dehradun	GREEN	approved	31-03-2020	Rooms	15 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
114	The Kenilworth Hotel	The Kenilworth Hotel, The Mall Road, Kufri Silverstone Estate, Mussoorie, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	13 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
115	Hotel Mount Rose Residency	Hotel Mount Rose Residency, Camel's Back Road, Mussoorie, 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	15 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
116	Hotel Dream palace	Hotel Dream Palace, Sylverton Estate, Kufri, The Mall, Mussoorie	Dehradun	GREEN	approved	31-03-2020	Rooms	12 Numbers/Year	Domestic	1.0 (K/L/D)		
117	Hotel Kufri Presidency	Hotel Kufri Presidency, The Mall, Kufri, Mussoorie Dehradun	Dehradun	GREEN	approved	31-03-2020	Rooms	10 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)

118	MUSSOORIE GATEWAY	Hotel Mussoorie Gateway, Kenilworth Estate, Library, Kinraig Road, Mussoorie, Uttarakhand	Dehradun	GREEN	approved	31-03-2020	Rooms	18 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
119	Hotel Woodsview	Hotel Woodsview, Pirap Cottage, Koshak Estate, Carnells Back Road, Mussoorie, Uttarakhand - 248179.	Dehradun	GREEN	approved	31-03-2020	Rooms	20 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
120	Hotel Savoy Residency	Hotel Savoy Residency, Savoy Out House Estate, Below Chariville Road, Mussoorie, Dehradun, U.K.	Dehradun	GREEN	approved	31-03-2020	Rooms	18 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
121	Hotel Usha Palace	Hotel Usha Palace, New Circular Road, Mussoorie, Dehradun, U.K.-248179	Dehradun	GREEN	approved	31-03-2020	Rooms	15 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
122	Hotel Sartaj	HOTEL SARTAJ, GANDHI CHOWK, MUSSOORIE -248179	Dehradun	GREEN	approved	31-03-2020	Rooms	11 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
123	Hotel 5 square	Hotel 5 square, Near Wavelly School, Convent Mussoorie - 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	18 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
124	Hotel Horizon	Hotel Horizon, 1st Floor, The Haris Office, Kurli, The Mall, Mussoorie, Dehradun, Uttarakhand -248179	Dehradun	GREEN	approved	31-03-2020	Rooms	14 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
125	Hotel Deep Lodge	Hotel Deep Lodge, 16/2 Guru Road, Dehradun -248001	Dehradun	GREEN	approved	31-03-2020	Rooms	10 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
126	Hotel Emerald Heights	Hotel Emerald Heights, Mussoorie, Dehradun, Uttarakhand -248179	Dehradun	GREEN	approved	31-03-2020	Rooms	14 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
127	Hotel Uday	Hotel Uday, Carnell's Back road (Near Rink) Kuli, Mussoorie -248179	Dehradun	GREEN	approved	31-03-2020	Rooms	10 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
128	Hotel Castle View	Hotel Castle View, Landour Bazar, Clock Tower, Mussoorie	Dehradun	GREEN	approved	31-03-2020	Rooms	10 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
129	Hotel Ashna	Hotel Ashna, Glen Ronak Estate near Wavelly Convent School, Mussoorie, Uttarakhand	Dehradun	GREEN	approved	31-03-2020	Rooms	12 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
130	Hotel Parkwood	HOTEL PARKWOOD, GREEN CHOWK, THE MALL, KULRI, MUSSOORIE, DEHRADUN, UTTARAKHAND - 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	10 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
131	Hotel Glenroy	Hotel Glenroy, Kinraig Bridle Road, Mussoorie, Dehradun, Uttarakhand, -248179	Dehradun	GREEN	approved	31-03-2020	Rooms	16 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
132	Hotel Peak View Pvt. Ltd.	Hotel Peak View, Kinraig Bridle Road, Mussoorie	Dehradun	GREEN	approved	31-03-2020	Rooms	20 Numbers/Year	Domestic	3.0 (K/L/D)	Domestic	2.0 (K/L/D)
133	Hotel Park	Carnell's Back Road, Mussoorie	Dehradun	GREEN	approved	31-03-2020	Rooms	18 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.0 (K/L/D)
134	Hotel 7 Oaks	Hotel 7 Oaks located at carnell back road, mussoorie, Dehradun, Uttarakhand, -248179	Dehradun	GREEN	approved	31-03-2020	Rooms	20 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
135	Hotel Omkar	Hotel Omkar, Spring Road, Library, Mussoorie, Dehradun, Uttarakhand, -248179	Dehradun	GREEN	approved	31-03-2020	Rooms	18 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
136	Hotel Diamond	Hotel Diamond, Spring Road, Library Mussoorie, Uttarakhand -248179	Dehradun	GREEN	approved	31-03-2020	Rooms	15 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)

137	Hotel Upstairs	Hotel Upstairs & Downstairs, Library Road, Mussoorie	Dehradun	GREEN	approved	31-03-2020	Rooms	18 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
138	Hotel Perfect Hideout	Hotel The Perfect Hideout, Mackinnon Road, Mussoorie, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2021	Rooms	10 Numbers/Day	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
139	HOTEL NATRAL PALACE U/O KIRAM DIVYA	NATRAL PALACE KULRI, MUSSOORIE, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	18 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
140	Hotel Krishna Palace	Hotel Krishna Palace, Oak Road, Near Clock Tower, Landour Bazar, Mussoorie, Dehradun, Uttarakhand, 248179.	Dehradun	GREEN	approved	31-03-2020	Rooms	12 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
141	Hotel Honeymoon Inn	Hotel Honeymoon Inn, Near Jhulapahar, The Mall Road, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	20 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
142	Hotel Ajay	Hotel Ajay, Camel's Back Road, Library, Mussoorie, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	18 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
143	Hotel Avenel Palace	Hotel Avenel Palace, Near Bata Company, Kulri, Mussoorie, Uttarakhand -248179	Dehradun	GREEN	approved	31-03-2020	Rooms	13 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
144	Hotel Classic Heights	Hotel Classic Heights, Library Chowk, Mussoorie, Dehradun, U.K., 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	20 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
145	HOTEL PARAMOUNT	Hotel Paramount, Library Bazar, The Mall, Mussoorie, Uttarakhand -248179	Dehradun	GREEN	approved	31-03-2020	Rooms	14 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
146	Hotel Shalimar	HOTEL SHALIMAR, MALL VIEW HOUSE, GANDHICHOWK MUSSOORIE, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	11 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
147	Valley View Hotel U/O Vallabh Hotels Pvt. Ltd.	Valley View hotel, Kulri, The Mall, Mussoorie 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	19 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
148	M/S DIVYANSH RESORT	SALIVANA, MAKHATI, CHAKRABATA MUSSOORIE PWD ROAD P.O.-NAGLAU CHAKRABATA, DEHRADUN	Dehradun	GREEN	approved	31-03-2020	ROOMS RESTURENT	15 Numbers/Day 01 Numbers/Day	Domestic	4.0 (K/L/D)	Domestic	2.0 (K/L/D)
149	Hotel Nand Palace	Hotel Nand Palace, Hill Cot., Mussoorie 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	15 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.0 (K/L/D)
150	Hotel Tourist Delight	Hotel Tourist Delight, Library Chowk, Mussoorie, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	10 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
151	Hotel Neelam International	Hotel Neelam International, New Market Mussoorie -248179	Dehradun	GREEN	approved	31-03-2020	Rooms	14 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
152	Hotel Library Presidency	Hotel Library Presidency, Kempy Estate, Library, Mussoorie -248179	Dehradun	GREEN	approved	31-03-2020	Rooms	20 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
153	Hotel Raing Mahal	B 43/25 Gandhi Road, Dehradun	Dehradun	GREEN	approved	31-03-2020	Hotel Room Restaurant	17 Numbers/Day 1.0 Numbers/Day	Domestic	6.0 (K/L/D)	Domestic	3.0 (K/L/D)
154	Hotel Sky Lark	Hotel Sky Lark, Harnam Singh Marg Near Waverly Convent School, Mussoorie -248179	Dehradun	GREEN	approved	31-03-2020	No. of rooms	13 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
155	Roxy Hotel	Hotel Roxy, Kulri, Mussoorie 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	20 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)

156	Hotel Imperial Square	Hotel Imperial Square, Kufri, The Mall, Mussoorie, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	16 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
157	Hotel Shree Badrish Residency	Hotel Shree Badrish Residency, New Glen Gowan, Cottage, Moti Lal Nehru Road, Library, Mussoorie, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	18 Numbers/Day	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
158	HOTEL DEV PALACE	HOTEL DEV PALACE, Library, Mail Road, Mussoorie, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2021	Rooms	12 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
159	Hotel Mayur	HOTEL MAYUR, Library, Mail Road, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	19 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
160	Hotel Ramnand Regency	Charlville Road, Mussoorie, Dehradun Hotel Shiva Palace, Zafar Lodge, Kufri, Mussoorie	Dehradun	GREEN	approved	31-03-2020	Hotel Rooms Restaurant	10 Numbers/Day 1 Numbers/Day	Domestic	2.0 (K/L/D)	Domestic	1.2 (K/L/D)
161	Hotel Shiva Palace	Hotel Broadway, Kufri, Mussoorie,	Dehradun	GREEN	approved	31-03-2020	Rooms	14 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
162	HOTEL BROADWAY	Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	12 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
163	Hotel Surya Kiran	HOTEL SURYA KIRAN, THE MALL, LIBRARY, MUSSOORIE -248179	Dehradun	GREEN	approved	31-03-2020	Rooms	19 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
164	Hotel Mallview	Hotel Mallview, Library, The Mall, Mussoorie, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2021	Rooms	12 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
165	CRYSTAL GUEST HOUSE PRIVATE LIMITED	Hotel Crystal Palace, Spring Road, Mussoorie, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	19 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
166	Hotel Sunny Cot	Hotel Sunny Cot, The Mall, Kufri, Mussoorie, Dehradun, Uttarakhand, 248179	Dehradun	GREEN	approved	31-03-2020	Rooms	20 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
167	Hotel Sparsh	Hotel Sparsh, Mahilal Mansion Mussoorie, Uttarakhand,	Dehradun	GREEN	approved	31-03-2020	Rooms	12 Numbers/Year	Domestic	1.0 (K/L/D)	Domestic	0.8 (K/L/D)
168	Hotel Milestone Inn	Hotel Milestone Inn, Barowganj, Mussoorie, Dehradun, Uttarakhand-248122	Dehradun	GREEN	approved	31-03-2020	Rooms	20 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
169	Hotel Star View	Hotel Star view, R.K Verma Road Kiskinda Estate Mussoorie -248179	Dehradun	GREEN	approved	31-03-2020	Rooms	18 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
170	Hotel Evergreen	Hotel Evergreen, Near Big Bend, Picture Palace, Mussoorie, Uttarakhand	Dehradun	GREEN	approved	31-03-2020	Rooms	16 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
171	Hotel Luxmount	Hotel Luxmount, Mail road, Mussoorie-248179	Dehradun	GREEN	approved	31-03-2020	Rooms	19 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
172	Hotel Devlok Primal	Hotel Devlok Primal, Charlville Road, Near Gandhi Chowk, Mussoorie-248179, Uttarakhand, India	Dehradun	GREEN	approved	31-03-2020	Rooms	20 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
173	Hotel Tandon	4th KM Kempfy Road, Mussoorie	Dehradun	GREEN	approved	31-03-2023	Rooms	15 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)

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Search By Industry Type
 From 01-08-2019 To 12-07-2022
 Regional Office : Dehradun RO (Mussoorie)
 Status : All
 e : Hotels (< 3 star) or hotels having > 20 rooms and less than 100 rooms, And waste water generation is less than 100 KLD and having coal

S.No.	Name Of the Unit	Industry Address	Category	Status	Data of validity	Product Details		Water Uses Details		Water Effluent Details	
						Quantity	Water uses	Quantity	Waste Water	Quantity	
1	Hotel City Castle	Hotel City Castle, Oaks Road, Near Clock Tower, Mussoorie	ORANGE	approved	31-03-2027	GUEST ROOM KITCHEN RESTAURANT/DINING	22 Numbers/Year 1 Numbers/Year 1 Numbers/Year	Domestic Domestic Domestic	5.0 (KL/D)	Domestic	2.8 (KL/D)
2	Hotel Pacific Mussoorie	Fernhill Estate, Camel back Road, Mussoorie Dehradun.	ORANGE	approved	31-03-2023	Banquet/Conference Hall Hotel Rooms Restaurant Total Built-up Area Total Plot Area	01 Numbers/Year 48 Numbers/Year 01 Numbers/Year 1678.09 sq/metre 4781 sq/metre	Domestic Domestic Others(Plantation) Others(Washing)	20.0 (KL/D)	Domestic	16.0 (KL/D)
3	Sterling Holiday Resorts Limited	Radha Bhawan Estate, Circular Road, Mussoorie, Dehradun, Uttarakhand, Hotel Oak Bush, Oak road , Near Clock Tower, Mussoorie -248179	ORANGE	approved	31-03-2027	GUEST ROOM	27 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
4	Hotel Oak Bush	Hotel Mussoorie Club, Tliak Road, Mussoorie -248179	ORANGE	approved	31-03-2024	Number Of Rooms Kitchen Dining Room	29 Numbers/Year 1 Numbers/Year 1 Numbers/Year	Domestic Domestic Domestic	4.0 (KL/D)	Domestic	3.5 (KL/D)
5	Hotel Mussoorie Club	Hotel Fort Resort, Tara Hall Estate, Picture Palace Road, Mussoorie, U.K	ORANGE	approved	31-03-2025	Restaurant Guest Rooms Banquet Hall	01 Numbers/Year 98 Numbers/Year 02 Numbers/Year	Domestic	50.0 (KL/D)	Domestic	40.0 (KL/D)
6	Fort Resorts Unit of Sharda Properties Private Limited	M/s Hotel Raj, (Unit of DeLux Raj Hotel), Near Masonic Lodge, Opposite Picture Palace Bus Stand, Mussoorie, Distt- Dehradun, U.K. 248179	ORANGE	approved	31-03-2023	Number Of Rooms Kitchen DINING ROOM	34 Numbers/Year 1 Numbers/Year 1 Numbers/Year	Domestic	9.0 (KL/D)	Domestic	7.0 (KL/D)
7	Hotel Raj DeLuxe	Hotel Sun N Star, Gandhi Chowk, Mussoorie, 248179	ORANGE	approved	31-03-2023	guest room KITCHEN DINING	35 Numbers/Year 1 Numbers/Year 1 Numbers/Year	Domestic	9.0 (KL/D)	Domestic	7.56 (KL/D)
8	HOTEL SUN N STAR	Mussoorie Monarch Hotels Private Limited, Gandhi Chowk, Motilal Nehru Marg, Mussoorie, Uttarakhand, 248179	ORANGE	approved	31-03-2027	guest room KITCHEN Dining Room	35 Numbers/Year 1 Numbers/Year 1 Numbers/Year	Domestic	6.0 (KL/D)	Domestic	4.8 (KL/D)
9	Mussoorie Monarch Hotels Private Limited	HOTEL MALL PALACE, THE MALL, MUSSOORIE Dehradun, Uttarakhand, 248001	ORANGE	approved	31-03-2023	Guest room Kitchen Dining Room	45 Numbers/Year 1 Numbers/Year 1 Numbers/Year	Domestic	8.0 (KL/D)	Domestic	6.4 (KL/D)
10	MALL PALACE HOTELS PVT LTD		ORANGE	approved	31-03-2023	guest room KITCHEN	51 Numbers/Year 1 Numbers/Year	Domestic	11.0 (KL/D)	Domestic	12.0 (KL/D)
11	Hotel Library Club Pvt. Ltd.	Hotel Library Club Pvt. Ltd. , Library Bazar, Mussoorie -248179	ORANGE	approved	31-03-2026	RESTAURANT CONFERENCE HALL	1 Numbers/Year 1 Numbers/Year	Domestic	2.0 (KL/D)	Domestic	2.88 (KL/D)
12	Prince Hotel	Prince Hotel, Library, Mussoorie, Uttarakhand, 248179	ORANGE	approved	31-03-2026	guest house kitchen	27 Numbers/Year 1 Numbers/Year	Domestic	2.0 (KL/D)	Domestic	2.88 (KL/D)

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13	SUNGRACE HOTELS PRIVATE LIMITED	Hotel Sungrace, 3KM Mile Stone Opp- Sanjha Darbar Temple, Kempfy Fall Road, Mussoorie	ORANGE	approved	31-03-2026	Rooms	26 Numbers/Year	Domestic	7.0 (KL/D)	Domestic	5.6 (KL/D)
14	Hotel Forest View	Hotel Forest View, Hotel Sun Base, Kincaig Library Road, Mussoorie, Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2023	Rooms	30 Numbers/Year 75 Numbers/Day	Domestic Domestic	3.0 (KL/D) 38.0 (KL/D)	Domestic Others(Washing)	2.4 (KL/D) 31.0 (KL/D)
15	FORTUNE RESORT GRACE UNIT OF GOPAL HOLIDAYS PVT LTD	Library Bazar Gandhi Chowk Mussoorie Dehradun Mall Road, Mussoorie, Distt- Dehradun, Uttarakhand.	ORANGE	approved	31-03-2024	Rooms	30 Numbers/Year	Others(Plantation)	20.0 (KL/D)	Others(Plantation)	0.0 (KL/D)
16	HOTEL TARANGI		ORANGE	approved	31-03-2026	Rooms Banquet/Conference Hall Hotel Rooms Restaurant Total Built-up Area Total Plot Area	30 Numbers/Year 1 Numbers/Year 30 Numbers/Year 1 Numbers/Year 1448, 180 sq/metre 4781 sq/metre	Domestic Domestic	9.0 (KL/D) 15.0 (KL/D)	Domestic Domestic	7.2 (KL/D) 8.0 (KL/D)
17	Pacific Mussoorie -Naplia Hotel	Carnel Back Road, Mussoorie, Distt- Dehradun.	ORANGE	approved	31-03-2022	Rooms Restaurant Bar Hall	50 Numbers/Day 01 Numbers/Day 01 Numbers/Day	Domestic	50.0 (KL/D)	Domestic	50.0 (KL/D)
18	Hotel Oasis a unit of Diamond Resort	Convent Road, Library Mussoorie Dehradun	ORANGE	approved	31-03-2025	Bar Hall	01 Numbers/Day				
19	Hotel Hamers International	Hotel Hamers International, The Mall, Mussoorie-248179	ORANGE	approved	31-03-2026	guest room	25 Numbers/Year				
20	The Pearl unit of Hixtyle Enterprises LLP	Hotel Pearl, Kalsia Estate, Opp. Picture Palace, Kuli, Mussoorie-248179 Dehradun	ORANGE	approved	31-03-2026	guest room Kitchen Restaurant	34 Numbers/Year 01 Numbers/Year 01 Numbers/Year				
21	HOTEL SILVER ROCK	HOTEL SILVER ROCK, Library, The Mall, Mussoorie- 248179	ORANGE	approved	31-03-2026	Number Of Rooms Kitchen Restaurant	30 Numbers/Year 1 Numbers/Year 1 Numbers/Year				
22	Hotel Midtown	Hotel Midtown, Grant Lane, Kuli Road ,Mussoorie- 248179	ORANGE	approved	31-03-2026	Guest Room Kitchen Restaurant Banquet Hall	34 Numbers/Year 1 Numbers/Year 1 Numbers/Year 1 Numbers/Year				
23	HOLIDAY INN	HOLIDAY INN, HOTEL HOLIDAY INN KITCHER, THE MALL, MUSSOORIE, Uttarakhand, 248179	ORANGE	approved	31-03-2026	Guest room Kitchen & Restaurant restaurant Bar	28 Numbers/Year 1 Numbers/Year 1 Numbers/Year 1 Numbers/Year	Domestic	2.0 (KL/D)	Domestic	1.0 (KL/D)
24	Hotel Abhinandan	Hotel Abhinandan, Picture Palace, Mussoorie, Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2026	Rooms	22 Numbers/Year	Domestic	2.0 (KL/D)	Domestic	1.6 (KL/D)
25	Hotel Bulaakh Resort	Hotel Bulaakh Resort, Village Kyar , Kuli, Mussoorie, Uttarakhand	ORANGE	approved	31-03-2026	Rooms	35 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.2 (KL/D)
26	Hotel Ambica Palace	Hotel Ambica Palace, Convent Gate, Waverly Chowk, Mussoorie, Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2026	Guest Room Kitchen	24 Numbers/Year 01 Numbers/Year				
27	Happy Valley	Happy Valley, Near IBSNMA, Opp. Tibetan School, Mussoorie	ORANGE	approved	31-03-2026	Guest Room RESTURANT	15 Numbers/Year 1 Numbers/Year				
28	Hotel Padmini Nivas	Hotel Padmini Nivas, 1, The Mall, Kuli, Mussoorie, Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2026	Guest Room Kitchen Banquet Hall Restaurant	28 Numbers/Year 01 Numbers/Year 01 Numbers/Year 01 Numbers/Year				

29	Hotel Paradise Manison unit of Abhinaya Projects Pvt Ltd	Hotel Paradise Manison Calissa Church View Estate, The Mall, Mussoorie, Utrakhand Dehradun	ORANGE	approved	31-03-2026	Rooms	30 Numbers/Year	Domestic	8.0 (KL/D)	Domestic	6.4 (KL/D)
30	Hotel India	Hotel India, Gandhi Chowk, The Mall, Utrakhand, 248179	ORANGE	approved	31-03-2026	Rooms	27 Numbers/Year	Domestic	7.0 (KL/D)	Domestic	5.6 (KL/D)
31	Hotel Vishnu Palace	Hotel Vishnu Palace Gandhi Chowk Mussoorie UK Dehradun	ORANGE	approved	31-03-2026	Rooms	37 Numbers/Year	Domestic	9.0 (KL/D)	Domestic	7.0 (KL/D)
32	Hotel Mountain Quail	Hotel Mountain Quail, Gandhi Chowk, Mussoorie -248179	ORANGE	approved	31-03-2026	Rooms	26 Numbers/Year	Domestic	7.0 (KL/D)	Domestic	5.6 (KL/D)
33	Hotel Vishnu Grand	Hotel Vishnu Grand, gandhi chowk ,mussoorie,	ORANGE	approved	31-03-2026	Rooms	28 Numbers/Year	Domestic	8.0 (KL/D)	Domestic	6.4 (KL/D)
34	Hotel Mountain View	Hotel Mountain View ,Camel Back Road, Kufri, Mussoorie - 248179	ORANGE	approved	31-03-2026	Rooms	48 Numbers/Year	Domestic	12.0 (KL/D)	Domestic	9.8 (KL/D)
35	Hotel Savera Pvt. Ltd	Hotel Basera, ,Spring Road, Library, Mussoorie -248179	ORANGE	approved	31-03-2026	Rooms	64 Numbers/Day	Domestic	17.0 (KL/D)	Domestic	13.6 (KL/D)
36	Value Theme Hotel	Value Theme Hotel Pvt. Ltd. , Camel Back Road, Kufri, Mussoorie -248179	ORANGE	approved	31-03-2026	Rooms	31 Numbers/Year	Domestic	8.0 (KL/D)	Domestic	6.4 (KL/D)
37	HOTEL ASHOKA CONTINENTAL	Library, The Mall, Mussoorie District- Dehradun Dehradun	ORANGE	approved	31-03-2024	Guest Rooms Kitchen & Restaurant	24 Numbers/Year 01 Numbers/Year	Domestic	8.0 (KL/D)	Domestic	7.0 (KL/D)
38	Classic Fall Resort	Hotel Classic Fall Resort, Gram Bhatta, Mussoorie, Dehradun, U.K.-248179	ORANGE	approved	31-03-2026	Guest Room Kitchen Restaurant Banquet Hall	35 Numbers/Year 1 Numbers/Year 01 Numbers/Year 01 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.8 (KL/D)
39	Hotel Mansarovar	Hotel Mansarovar, Kufri, The Mall, Mussoorie-248179	ORANGE	approved	31-03-2026	Guest Rooms Kitchen	24 Numbers/Year 01 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.8 (KL/D)
40	Hotel Dwaper	Hotel Dwaper, Opposite Kempfy Taxi Stand, Charliville Road, Library, Mussoorie, Dehradun, Utrakhand, 248179	ORANGE	approved	31-03-2026	Guest Room Kitchen & Restaurant	21 Numbers/Year 1 Numbers/Year	Domestic	2.0 (KL/D)	Domestic	1.6 (KL/D)
41	PIONEERHOTEL	Pioneer Hotel, Kufri Mussoorie Utrakhand	ORANGE	approved	31-03-2026	Guest Room Kitchen Restaurant Dining	34 Numbers/Year 01 Numbers/Year 01 Numbers/Year	Domestic	2.0 (KL/D)	Domestic	1.6 (KL/D)
42	SHIVA CONTINENTAL PRIVATE LIMITED	SHIVA CONTINENTAL U O S C PVT LTD, LONDONHOUSE, KULRI, MUSSOORIE, GREEN N BREEZE	ORANGE	approved	31-03-2026	Number of Rooms Number of Kitchen Number of Resturant/ Dining	27 Numbers/Year 1 Numbers/Year 1 Numbers/Year	Domestic	2.0 (KL/D)	Domestic	1.6 (KL/D)
43	Green N Breeze Resorts	RESORTS, BARLOWGANI, MUSSOORIE, Dehradun, Utrakhand, 248122	ORANGE	approved	31-03-2026	Number Of Rooms	42 Numbers/Year	Domestic	2.0 (KL/D)	Domestic	1.6 (KL/D)
44	Hotel Green castle	Green Castle - Mall road, Mussoorie - 248179	ORANGE	approved	31-03-2026	Number Of Rooms	32 Numbers/Year	Domestic	185.0 (KL/D)	Domestic	165.0 (KL/D)
45	Vana Enterprises Limited	PLOT No- 161, 165, 166, Malvi Mussoorie Diversion Road Dehradun Utrakhand Dehradun	ORANGE	approved	31-03-2024	Convention Center Guest Rooms Kitchen and Restaurant	1 Numbers/Month 117 Numbers/Month 1 Numbers/Month	Domestic Industrial	0.0 (KL/D)	Domestic Industrial	0.0 (KL/D)
46	Punarnava Yog Foundation	Punarnava Yog Foundation, NALYANA VILLAGE, BHITARLI, KIMADI, LAMBIDHAR ROAD, MUSSOORIE, DEHRADUN, UTTARAKHAND	ORANGE	approved	31-03-2022	Rooms	20 Numbers/Year	Domestic	4.0 (KL/D)	Domestic	2.8 (KL/D)

47	Hotel Himalaya Castle	Hotel Himalaya Castle, City Board Office, Landoor, Mussoorie - 248179	ORANGE	approved	31-03-2026	Guest Rooms Kitchen Restaurant/ Dining	39 Numbers/Year 01 Numbers/Year	Domestic	5.0 (KL/D)	
48	Hotel Nand Residency	The Mall, Kufri, Mussoorie - 248179	ORANGE	approved	31-03-2026	guest room kitchen restaurant CONFERENCE HALL	46 Numbers/Year 1 Numbers/Year 1 Numbers/Year 1 Numbers/Year	Domestic	2.0 (KL/D)	
49	Hotel Himalayan Club	Hotel Himalayan Club, Opp. Nagar Palika Parishad, Mussoorie, Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2026	HOTEL ROOMS RESTURENT	24 Numbers/Day 01 Numbers/Day	Domestic	3.0 (KL/D)	2.0 (KL/D)
50	HOTEL PARK ROYALE INN	SHYAM NIKETAN NEAR GURUDWARA BARLOGANJ MUSSOORIE Dehradun	ORANGE	approved	31-03-2021					
51	The Pearl unit of Hicstyle Enterprises LLP	Hotel Pearl, Kalsia Estate, Opp. Picture Palace, Kufri, Mussoorie-248179 Dehradun	ORANGE	approved	31-03-2021	Rooms	34 Numbers/Year	Domestic	9.0 (KL/D)	7.2 (KL/D)
52	The High Walls	The High Walls, Mall Road, Mussoorie, Dist. Dehradun, Uttarakhand Dehradun	ORANGE	approved	31-03-2021	Rooms	30 Numbers/Year	Domestic	9.0 (KL/D)	7.2 (KL/D)
53	HOTEL RAJPUK HEIGHTS	14 OLD MUSSOORIE ROAD, RAJPUK DEHRADUN UTTARAKHAND Dehradun	ORANGE	approved	31-03-2030	RESTAURANT Hotel Rooms	01 Metric 20 Numbers/Day	Domestic	5.0 (KL/D)	3.0 (KL/D)
54	Sterling Holiday Resorts Limited	Radhia Bhawan Estate, Circular Road, Mussoorie, Dehradun.	ORANGE	approved	31-03-2022	Rooms Restaurant	111 Numbers/Year 1 Numbers/Year	Domestic	60.0 (KL/D)	48.0 (KL/D)
55	Fort Resort unit 2 of Sharda Properties Private Limited	Fort Resort Unit 2, Tara Hal, R.K Verma Road, Mussoorie, U.K Dehradun	ORANGE	approved	31-03-2021	Rooms	46 Numbers/Year	Domestic	12.0 (KL/D)	9.6 (KL/D)
56	Hotel Apsara Unit of Ganpati Hotels Pvt Ltd	Hotel Apsara, Kufri, Mussoorie, Uttarakhand Dehradun	ORANGE	approved	31-03-2021	Rooms	30 Numbers/Year	Domestic	8.0 (KL/D)	6.4 (KL/D)
57	Hotel Shilton Unit of Hotel Library Club Pvt Ltd	Hotel Shilton, Library Bazar, Mussoorie Dehradun	ORANGE	approved	31-03-2021	Rooms	51 Numbers/Year	Domestic	14.0 (KL/D)	11.2 (KL/D)
58	Hotel Mussoorie Residency	Hotel Mussoorie Residency, Savoy Estate, Convent Road, Mussoorie, Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2021	Rooms	29 Numbers/Year	Domestic	8.0 (KL/D)	6.4 (KL/D)
59	Classic Fall Resort	Hotel Classic Fall Resort, Gram Bhatta, Mussoorie, Dehradun, U.K.-248179	ORANGE	approved	31-03-2021	Rooms	35 Numbers/Year	Domestic	9.0 (KL/D)	7.2 (KL/D)
60	Fort Resorts Unit of Sharda Properties Private Limited	Hotel Fort Resort, Tara Hall Estate, Picture Palace Road, Mussoorie, U.K Dehradun	ORANGE	approved	31-03-2021	Rooms	64 Numbers/Year	Domestic	50.0 (KL/D)	40.0 (KL/D)
61	Hotel Paradise Mansion unit of Abhinaya Projects Pvt Ltd	Hotel Paradise Mansion Calissa Church View Estate, The Mall, Mussoorie, Uttarakhand Dehradun	ORANGE	approved	31-03-2021	Rooms	30 Numbers/Year	Domestic	8.0 (KL/D)	6.4 (KL/D)
62	HOTEL HOWARD INTERNATIONAL	HOTEL HOWARD INTERNATIONAL, The Mall, Mussoorie, Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	40 Numbers/Year	Domestic	3.0 (KL/D)	2.4 (KL/D)
63	HOTEL SILVER ROCK	HOTEL SILVER ROCK, Library, The Mall, Mussoorie - 248179	ORANGE	approved	31-03-2020	Rooms	30 Numbers/Year	Domestic	3.0 (KL/D)	2.4 (KL/D)
64	Ashiana Continental Hotel	Ashiana Continental Hotel, Carnelias Back Road, Gandhi Chowk, Mussoorie, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	47 Numbers/Year	Domestic	4.0 (KL/D)	3.2 (KL/D)
65	HOTEL SUN N STAR	Hotel Sun N Star, Gandhi Chowk, Mussoorie, 248179	ORANGE	approved	31-03-2020	Rooms	35 Numbers/Year	Domestic	3.0 (KL/D)	2.4 (KL/D)

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66	Hotel Hill Queen	Hotel Hill Queen, Summer Villa Estate, Kullu, The Mall, Mussoorie, Dehradun, Uttarakhand, 248001	ORANGE	approved	31-03-2020	Rooms	75 Numbers/Year	Domestic	15.0 (KL/D)	Domestic	10.0 (KL/D)
67	Hotel Padmini Nivas	Hotel Padmini Nivas, 1, The Mall, Kullu, Mussoorie, Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	28 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
68	Hotel Ambica Palace	Hotel Ambica Palace, Convent Gate, Waverly Chowk, Mussoorie, Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	24 Numbers/Year	Domestic	4.0 (KL/D)	Domestic	3.2 (KL/D)
69	Hotel Abhinandan	Hotel Abhinandan, Picture Palace, Mussoorie, Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	22 Numbers/Year	Domestic	2.0 (KL/D)	Domestic	1.6 (KL/D)
70	Hotel Bulaakh Resort	Hotel Bulaakh Resort, Village Kyar, Kullu, Mussoorie, Uttarakhand	ORANGE	approved	31-03-2020	Rooms	35 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.2 (KL/D)
71	Hotel Pine Tree	Hotel Pine Tree, Hazel Mayor Estate, Near Church Library, Mussoorie, Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	10 Numbers/Year	Domestic	2.0 (KL/D)	Domestic	1.6 (KL/D)
72	Mosaic Hotel	Hotel Mosaic Unit of Shpra Hotels ,PICTURE PALACE, THE MALL ROAD KULLU, MUSSOORIE, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	46 Numbers/Year	Domestic	4.0 (KL/D)	Domestic	3.2 (KL/D)
73	Hotel Samrat	Hotel Samrat, The Mall, Kullu, Mussoorie - 248179	ORANGE	approved	31-03-2020	Rooms	22 Numbers/Year	Domestic	2.0 (KL/D)	Domestic	1.6 (KL/D)
74	Hotel Mountain Quail	Hotel Mountain Quail, Gandhi Chowk, Mussoorie -248179	ORANGE	approved	31-03-2020	Rooms	26 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
75	HOTEL ROSELYN	HOTEL ROSELYN, LIBRARY, MUSSOORIE, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	42 Numbers/Year	Domestic	8.0 (KL/D)	Domestic	5.0 (KL/D)
76	SUNGRACE HOTELS PRIVATE LIMITED	Hotel Sungrace, 3KM Mile Stone Opp. Sanjha Darbar Temple, Kempfy Fall Road, Mussoorie	ORANGE	approved	31-03-2020	Rooms	26 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
77	Hotel Vishnu Grand	Hotel Vishnu Grand, gandhi chowk ,mussoorie.	ORANGE	approved	31-03-2020	Rooms	28 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
78	Hotel India	Hotel India, Gandhi Chowk, The Mall, Library, Mussoorie, Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	27 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
79	Hotel Raj Deluxe	M/s Hotel Raj, (Unit of Delux Raj Hotel), Near Masonic Lodge, Opposite Picture Palace Bus Stand, Mussoorie, Distt- Dehradun, U.K. 248179	ORANGE	approved	31-03-2020	Rooms	34 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
80	Hotel Mansarovar	Hotel Mansarovar, Kullu, The Mall, Mussoorie- 248179	ORANGE	approved	31-03-2020	Rooms	24 Numbers/Year	Domestic	2.0 (KL/D)	Domestic	1.6 (KL/D)
81	PIONEER HOTEL	Pioneer Hotel, Kullu Mussoorie Uttarakhand	ORANGE	approved	31-03-2020	Rooms	34 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
82	Hotel Mussoorie Club	Hotel Mussoorie Club, Triak Road, Mussoorie -248179	ORANGE	approved	31-03-2020	Rooms	29 Numbers/Year	Domestic	5.0 (KL/D)	Domestic	3.5 (KL/D)
83	MALL PALACE HOTELS PVT LTD	HOTEL MALL PALACE, THE MALL, MUSSOORIE, Dehradun, Uttarakhand, 248001	ORANGE	approved	31-03-2020	Rooms	45 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
84	Hotel Mountain View	Hotel Mountain View, Camel Back Road, Kullu, Mussoorie - 248179	ORANGE	approved	31-03-2020	Rooms	48 Numbers/Year	Domestic	4.0 (KL/D)	Domestic	3.2 (KL/D)

85	Hotel Forest View	Hotel Forest View, Hotel Sun Rise, Kinraig Library Road, Mussoorie, Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	30 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
86	HOLIDAY INN	HOLIDAY INN, HOTEL HOLIDAY INN KITCHER, THE MALL, MUSSOORIE, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	28 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
87	HOTEL STARZ REGENCY UO HOTEL MITSONS PVT LTD	HOTEL STARZ REGENCY UO HOTEL MITSONS PVT LTD, PICTURE PALACE, THE MALL, MUSSOORIE, Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	33 Numbers/Year	Domestic	5.0 (KL/D)	Domestic	2.6 (KL/D)
88	Hotel Highland	AMAR VILLA, HOTEL HIGHLAND,, BARLOWGANI, MUSSOORIE, Dehradun, Uttarakhand, 248122	ORANGE	approved	31-03-2020	Rooms	50 Numbers/Year	Domestic	4.0 (KL/D)	Domestic	3.2 (KL/D)
89	KASMANDA PALACE HOTEL	KASMANDA PALACE HOTEL, THE MALL, MUSSOORIE Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	24 Numbers/Year	Domestic	4.0 (KL/D)	Domestic	2.4 (KL/D)
90	Happy Valley	Happy Valley, Near LBSNAA, Opp. Tibetan School, Mussoorie	ORANGE	approved	31-03-2020	Rooms	25 Numbers/Month	Domestic	2.0 (KL/D)	Domestic	1.6 (KL/D)
91	Hotel Himalayan Club	Hotel Himalayan Club, Opp. Nagar Palika Parishad, Mussoorie, Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	47 Numbers/Year	Domestic	10.0 (KL/D)	Domestic	6.0 (KL/D)
92	Hotel Oak Bush	Hotel Oak Bush, Oak road , Near Clock Tower, Mussoorie -248179	ORANGE	approved	31-03-2020	Rooms	27 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
93	Hotel Himalaya Castle	Hotel Himalaya Castle, City Board Office, Landour, Mussoorie - 248179	ORANGE	approved	31-03-2020	Rooms	39 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
94	Value Theme Hotel	Value Theme Hotel Pvt. Ltd. , Carnel Back Road, Kufri , Mussoorie -248179	ORANGE	approved	31-03-2020	Rooms	31 Numbers/Year	Domestic	5.0 (KL/D)	Domestic	3.0 (KL/D)
95	Hotel Savera Pvt. Ltd.	Hotel Savera , Spring Road, Library , Mussoorie -248179	ORANGE	approved	31-03-2020	Rooms	64 Numbers/Year	Domestic	15.0 (KL/D)	Domestic	10.0 (KL/D)
96	Mussoorie Monarch Hotels Private Limited	Mussoorie Monarch Hotels Private Limited, Gandhi Chowk, Motilal Nehru Marg, Mussoorie, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	35 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
97	Hotel City Castle	Hotel City Castle, Oaks Road, Near Clock Tower, Mussoorie	ORANGE	approved	31-03-2020	Rooms	22 Numbers/Year	Domestic	2.0 (KL/D)	Domestic	1.6 (KL/D)
98	HOTEL SUN EN SNOW	KAPOORTHALA, MUSSOORIE, Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	36 Metric Tonnes/Day	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
99	Hotel Hamers International	Hotel Hamers International, The Mall, Mussoorie -248179	ORANGE	approved	31-03-2020	Rooms	25 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
100	acme hotels and tours	Hotel Brentwood, Picture Palace, Mussoorie, Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	78 Numbers/Year	Domestic	4.0 (KL/D)	Domestic	3.2 (KL/D)
101	Prince Hotel	Prince Hotel, Library, Mussoorie, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	27 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
102	Hotel Midtown	Hotel Midtown, Grant Lane, Kufri Road ,Mussoorie-248179	ORANGE	approved	31-03-2020	Rooms	34 Numbers/Year	Domestic	3.0 (KL/D)	Domestic	2.4 (KL/D)
103	Hotel Dwaper	Hotel Dwaper, Opposite Kempfy Taxi Stand, Charliville Road, Library, Mussoorie, Dehradun, Uttarakhand, 248179	ORANGE	approved	31-03-2020	Rooms	21 Numbers/Year	Domestic	2.0 (KL/D)	Domestic	1.6 (KL/D)

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104	SHIVA CONTINENTAL PRIVATE LIMITED	SHIVA CONTINENTAL U O S C PVT LTD, LONDONHOUSE, KULRI, MUSSOORIE Green Castle, Mall road, Mussoorie - 248179	ORANGE	approved	31-03-2020	Rooms	27 Numbers/Year	Domestic	3.0 (K/L/D)	Domestic	2.4 (K/L/D)
105	Hotel Green castle	GREEN N BREEZE RESORTS, BARLOWGANI, MUSSOORIE, Dehradun, Uttarakhand, 248122	ORANGE	approved	31-03-2020	Rooms	32 Numbers/Year	Domestic	2.0 (K/L/D)	Domestic	1.6 (K/L/D)
106	Green N Breeze Resorts	Hotel Nand Residency, Opp. SBI, Off The Mall, Kufri, Mussoorie - 248179	ORANGE	approved	31-03-2020	Rooms	42 Numbers/Year	Domestic	4.0 (K/L/D)	Domestic	3.2 (K/L/D)
107	Hotel Nand Residency		ORANGE	approved	31-03-2020	Rooms	46 Numbers/Year	Domestic	4.0 (K/L/D)	Domestic	3.2 (K/L/D)

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Search By Industry Type

From 01-07-2019 To 15-07-2022

Regional Office : Dehradun RO

Status : approved

Industry Type : Hotels having overall waste water generation @ 100 KLD and more.

S. No.	Name Of the Unit	Industry Address	District	Category	Status	Date of validity	Product Details		Water Uses Details		Water Effluent Details	
							Product Details	Quantity	Water uses	Quantity	Waste Water	Quantity
1	Jaypee Residency Manor- A unit of Jai Prakash Associates Ltd	Khasra No. 198, 353-376, Village Barlowganj, Mussoories, Distt- Dehradun, Dehradun	Dehradun	RED	approved	31-03-2022	Rooms	141 Numbers/Year	Domestic Cooling	220.0 (KLD/D) 5.0 (KLD)	Domestic Cooling	150.0 (KLD/D) 0.0 (KLD)
2	Welcome Hotel The Savoy	Library Bajar, Gandhi Chowk, Mussoorie Distt- Dehradun	Dehradun	RED	approved	31-03-2022	Rooms	110 Numbers/Year	Domestic	185.0 (KLD/D)	Domestic	150.0 (KLD/D)

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Central Ground Water Authority, Government of India

CENTRAL GROUND WATER AUTHORITY

(Constituted under sub-section (3) of section 3 of the Environment (Protection) Act, 1986)



**Estimation of water requirement for
drinking and domestic use
(Source: NBC 2016, BIS)**

**Central Ground Water Authority
Jam Nagar House, New Delhi**

Estimation of Water Requirements for drinking and domestic use
(Source: National Building Code 2016, BIS)

a) Residential Buildings:

Accommodations	Population
1 Bedroom dwelling unit	4
2 Bedroom dwelling unit	5
3 Bedroom dwelling unit	6
4 Bedroom dwelling unit and above	7

Notes:

- 1) The above figures consider a domestic household including support personnel, wherever applicable.
- 2) For plotted development, the population may be arrived at after due consideration of the expected number and type of domestic household units.
- 3) Dwelling unit under EWS category shall have population requirement of 4 and studio apartment shall have population requirement of 2.

As a general rule the following rates per capita per day may be considered for domestic and non-domestic needs:

a) For communities with populations up to 20,000:

1)	Water supply through stand post :	40 lphd (Min)
2)	Water supply through house service: connection	70 to 100 lphd

b) For communities with : 100 to 135 lphd
 population 20,000 to 100,00 together with
 full flushing system

c) For communities with population: 150 to 200 lphd
 above 100,000 together with
 full flushing system

Note—The value of water supply given as 150 to 200 litre per head per day may be reduced to 135 litre per head per day for houses for Medium Income Group (MIG) and Low Income Groups (LIG) and Economically Weaker Section of Society (EWS), depending upon prevailing conditions and availability of water.

Out of the 150 to 200 litre per head per day, 45 litre per head per day may be taken for flushing requirements and the remaining quantity for other domestic purposes.

Water Requirements for Buildings Other than Residences

Sl No.	Type of Building	Domestic litres per head/ day	Flushing Litres per head/ day	Total Consumption Litres per head/ day
1.	Factories including canteen where bath rooms are required to be provided	30	15	45
2.	Factories including canteen where no bath rooms are required to be provided	20	10	30
3.	Hospital (excluding laundry and kitchen):			
	a) Number of beds not exceeding 100	230	110	340
	b) Number of beds exceeding 100	300	150	450
	c) Out Patient Department (OPD)	10	5	15
4.	Nurses' homes and medical quarters	90	45	135
5.	Hostels	90	45	135
6.	Hotels (up to 3 star) excluding laundry, kitchen, staff and water bodies	120	60	180
7.	Hotels (4 star and above) excluding laundry, kitchen, staff and water bodies	260	60	320
8.	Offices (including canteen)	25	20	45
9.	Restaurants and food court including water requirement for kitchen:			
	a) Restaurants	55 per seat	15 per seat	70 per seat
	b) Food Court	25 per seat	10 per seat	35 per seat
10.	Clubhouse	25	20	45
11.	Stadiums	4	6	10
12.	Cinemas, concert halls and theatres and multiplex	5 per seat	10 per seat	15 per seat
13.	Schools/Educational institutions:			
	a) Without boarding facilities	25	20	45
	b) With boarding facilities	90	45	135

Central Ground Water Authority, Government of India

Sl No.	Type of Building	Domestic Per Day	Flushing Per Day	Total Consumption Per Day
14.	Shopping and retail (mall) a) Staff	25	20	45
	b) Visitors	5	10	15
15.	Traffic Terminal stations a) Airports	40	30	70
	b) Railway stations (Junction) with bathing facility	40	30	70
	c) Railway stations (Junction) without bathing facility	30	15	45
	d) Railway stations (Intermediate) with bathing facility	25	20	45
	e) Railway stations (Intermediate) without bathing facility	15	10	25
	f) Interstate bus terminals	25	20	45
	g) Intrastate Bus Terminals/Metro Stations	10	5	15

Notes

1. For calculating water demand for visitors, consumption of 15 litre per head per day may be taken.
2. The water demand includes requirement of patients, attendants, visitors and staff. Additional water demand for kitchen, laundry and clinical water shall be computed as per actual requirements.
3. The number of persons shall be determined by average number of passengers handled by stations, with due considerations given to the staff and vendors who are using these facilities.
4. Consideration should be given for seasonal average peak requirements.
5. The hospitals may be categorised as Category A (25 to 50 beds), Category B(51 to 100 beds), Category C (101 to 300 beds), Category D (301 to 500) and Category E (501 to 750 beds).

Item No. 05

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI****(BY HYBRID MODE)**Original Application No. 353/2022
(I.A. No. 69/2023 & I.A. No. 146/2023)

Kartik Sharma

Applicant

Versus

State of Uttarakhand

Respondent

Date of hearing: 21.04.2023

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent(s): Ms. Sonika, District Magistrate, Dehradun with Mr. Rahul Verma, AAG for the State of Uttarakhand
Mr. S.K. Pattnaik, Member Secretary with Mr. Kaushal Pati Gautam, AAG & Ms. Snehpreet Kaur, Advocate for UKPCB
Mr. Abhijai Singh Panwar, Advocate for Mussoorie Traders & Welfare Association (I.A 69 & 146/2023)

ORDER**The Issue**

1. Grievance in this application is against unregulated drawal of water from Mussoorie Lake, having potential for damage to the lake. The violators include Hotel Jaypee Residency, Mussoorie and others. Larger issue is permitting number of hotels and visitors beyond the capacity of the environment to sustain without stringent enforcement of regulatory regime against the sustainable development principle to the detriment of flora and fauna in the area.

Procedural History

2. **Vide order dated 18.05.2022**, the Tribunal considered the grievance and observed that unregulated drawal of water from lake could affect natural water cycle and environmental functions performed by the Lake like recharge of ground water aquifer, protecting habitat of aquatic and semi aquatic plants and animals, quality of water etc. To verify the factual position, the Tribunal constituted a joint Committee of CPCB, State PCB, District Magistrate, Dehradun and State Wetland Authority and required the said Committee to furnish a factual and action taken report to this Tribunal.

3. **The matter was further considered on 02.09.2022** in the light of report of the joint Committee dated 20.08.2022 to the effect that large number of hotels were taking water through tankers from catchment area of lake such as water spring near the lake without any regulation. In view of adverse impact of such unregulated withdrawal of water on environment, the Tribunal directed remedial measures to be overseen by the joint Committee of Chairman, Uttarakhand Pay Jal Sansthan with nominees of National Wetland Authority, State Wetland Authority, State PCB and District Magistrate, Dehradun. Operative part of the said order is reproduced below:

“1&2...xxx.....xxx.....xxx

3. *In pursuance of above, the State PCB on behalf of the joint Committee has filed its report on 20.08.2022, annexing observations during the field visit on July 13-14, 2022. Relevant extracts from the report are as follows:-*

“Field visit and observation of the Joint Committee During July 13-14, 2022

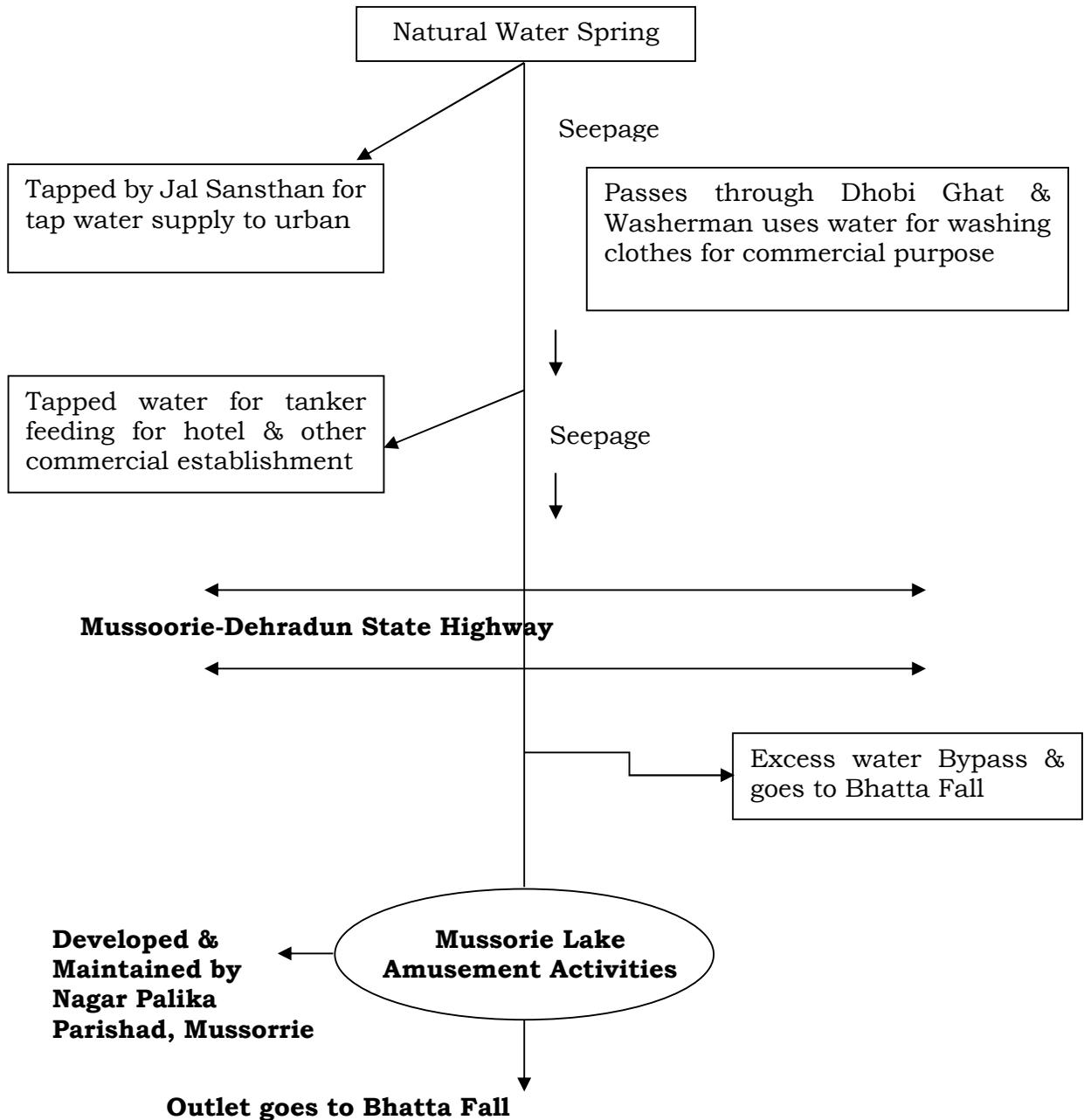
A) *Status of water resources in Mussoorie during the visit: - It was found that the **major water resources for the supply in the city or lake is natural water springs emanating from different points in the hilly area. These water***

springs are being tapped and supplied by the Jal Sansthan to their consumer that is domestic (Urban Area) as well as commercial purpose (hotels and other commercial activities). As per the discussion had with representative of Jal Sansthan Mr. Abhay Bhandari (Asst. Engineer), Mr. Abhay Singh Tirthwal(J.E), all the hotels are having water connection to fulfill their regular water requirements in normal days. The committee has verified some of the water bill, which was raised by Jal Sansthan and paid by hotels, which are enclosed for reference. **(Annexure-1).**

B) As the prime matter of concern of the complainant is "Mussoorie Lake" which is manmade and is being developed and maintained by the Nagar Palika Parishad, Mussoorie. Mussoorie Lake is newly developed picnic spot located at 6 km from Mussoorie on Dehradun-Mussoorie Road. The Mussoorie Lake get water form natural water spring of the nearby hill, which is passing through Dhobi Ghat. The Mussoorie Lake is being used as aesthetic scenic beauty as well as amusement activities for the children as well as tourists.

In Dhobi Ghat approximately 50-60 families are habituating on the either bank of the water spring in this hilly area. All of them are engaged in the washing of clothes for commercial purpose. During discussion with the people around that they get clothes mostly from the hotels/ hospitals. They are not well organized and the wastewater generated from washing activities being directly discharged into the continuous flowing water spring which further goes to different hotel industries, commercial establishment and Mussoorie Lake. In the upstream of Dhobi Ghat water has been tapped by the Jal Sansthan, which they are using for the supplying in the urban areas, which includes hotels and other commercial activities. The seepage form this point goes downstream and used by the washerman, tapping by the tankers and rest water goes to Mussoorie Lake and Bhatta fall. Detailed flow diagram of water feeding system in Mussoorie lake is given as under with relevant photographs.

Water Feeding System in Mussoorie Lake



- ❖ *No metering system installed in this water spring.*
- ❖ *Water extraction is not regulated by any authority*

No water extraction point in the Mussoorie Lake has been seen by the Joint Committee, which could be the potential use for the commercial establishment such as by hotels etc.

- C) Operation and maintenance of the water supply by the Jal Sansthan in Mussoorie is being carried out by tapping of different natural water springs & extraction of ground water to the local urban area, which includes commercial establishments.
- D) To ascertain the facts as applicant has raised in their grievances that hotels are withdrawing the water from Mussoorie Lake to fulfill their requirements, some of the hotels which are having more than 100 rooms capacity and operating in Mussoorie area has been visited by the Joint Committee to see their water management system they have adopted.

(1) Hotel The Savoy, Library Bazar Gandhi Chowk Post Savoy, Mussoorie, Uttarakhand

- Room Capacity — 110 Rooms (as per the Consent granted by UKPCB)
- Total Water connection from Jal Sansthan — 12
- Receives approximately 30 KLD (average) of water during month of April — May 2022 (Data is based on the April — May Bill raised by Jal Sansthan)
- Additional water requirements during the peak periods the hotel management take water from the natural water spring using water tankers, during night hours (10:00 PM to 5:00 AM) to avoid traffic congestion.
- It was informed by the hotel management that during month of April—May approximately 56 KLD water they consume from the natural water springs which is located on the Dehradun-Mussoorie State Highway.
- The wastewater generated by the different activities by the hotel is being treated by the existing Sewage Treatment Plant (STP) of 80 KLD Capacity as well as Effluent Treatment Plant (ETP) of 10 KLD Capacity. The quality of water outlet of these treatment facilities as per the analysis report provided by the hotel, complying with the prescribes norms.
- It was informed that the treated waste water is being used for horticulture activities within the premises.

2) M/s Jaypee Residency Manor Near St Georges Collage, Barlowganj, Mussoorie

- Room capacity — 135 number (as per the Consent granted by UKPCB)
- Total Water connection from Jal Sansthan — 02
- Total water received during April-May, 2022 as per the bill raised by the Jal Sansthan —45.6 KLD (Average)
- Additional water fetch through water tanker — 1.6KLD (Average). **They are meeting out their additional requirement through water tanker, which they fetch from the natural water spring near Mussoorie Lake as other hotels or commercial establishments practices. The collection of additional water is carried out form**

the natural water springs during night hours (10:00pm to 5:00am) as per direction of local administration to avoid traffic congestion as the water extraction point is on the Dehradun-Mussoorie State Highway.

- Sewage Treatment Plant (STP) for the treatment of the Sewage generated in the hotel — 110KLD, Effluent Treatment Plant (ETP) for the treatment of laundry- 12KLD
- As per the analysis report provided by the hotel for the treated waste water, which is being used for horticulture purpose all the prescribed parameters, were found well in the prescribed norms.
- The Hotel is surrounded by the residential area, it seems the treated/untreated waste water is not being discharged by the hotel in the surrounding water bodies. In this regard, State Pollution Control Board not found any public complaint in the recent past.
- As per available log book with the hotel 35-40 KLD treated waste water generated from treatment facility, which is being used for horticulture within the premises (approx. 6-acre area out of 9-acre land).

During the site visit by the Joint Committee, no clear-cut evidence could trace out which can make responsible the hotel for polluting the Mussoorie Lake.

- E)** As the complainant raised the issue of environmental function performed by lake, recharge of ground water aquifer, habited to aquatic and semi-aquatic plants and animals and quality of water etc. the Joint Committee visited the site and collected water samples from different locations of water spring and Mussoorie Lake to find out the factual position. These water samples are being analysis in Uttarakhand Pollution Control Board laboratory. The report and observations will be submitted in due course of time.
- F)** The detail study of environmental function performed by lake, recharge of ground water aquifer, habited to aquatic and semi-aquatic plants and animals is specialized task and required expert/specialized designated organization such as Limnologist/Lake Conservation Dept., Ground Water Board etc. The specialist of the subject concerned/department of the area concerned may be involved/engaged in this investigation to ascertain the factual position of Mussoorie Lake in Mussoorie in case Hon'ble NGT feel necessary considering the interim report submitted by Joint Committee.
- G)** **As per the information available in Uttarakhand Pollution Control Board the total number of hotels is 282 of different categories that is Red, Orange and Green, operating in Mussoorie. Categorization is made based on the number of rooms of hotel being operated. The status of these hotels with respect to their regulatory requirement is annexed for reference (Annexure No 2).The Uttarakhand Pollution Control Board required to have strict vigil over the water quality management being practice by hotels to avoid deterioration of environmental conditions nearby water resources. They also required to prepare an inventory of**

potential water resources, which are being used for commercial purposes, in coordination with Jal Sansthan and Urban Local Bodies in this area to ensure sustainable water resource management.

H) Regarding washing activities at commercial level by the washerman in Dhobi Ghat, the local urban body required to regulate washing activities as per the establish norms to avoid further deterioration the water quality of the natural water spring, in coordination with Jal Sansthan, Wetland development authority & State Pollution Control Board.”

4. We have heard learned counsel for the State PCB and considered the matter.

5. From the report it is seen that apart from water connections from the Jal Sansthan, the hotels are taking water through tankers which is taken from natural water spring near the Lake. Collection of additional water from natural water spring is in night hours.

6. In view of the report, it is clear that water is being collected from springs near the lake which is bound to adversely affect flow of water in the lake and downstream. There is no regulation for such drawal for commercial use to the detriment of those who depend on spring for scarce drinking water. Thus, scarce and precious clean water is being unauthorizdly taken from the catchment area of the Lake at the cost of the environment as shown by the flow chart report. This situation needs to be remedied, particularly when water is not surplus. If such drawal of water is not regulated, content of water in the Lake will be substantially reduced and downstream water bodies and water supply will be obstructed, to the detriment of the environment. Further, it needs to be ensured that no wash water from washing of clothes or other source of waste water goes into the Lake and contaminates the same. The water quality of Lake needs to be monitored at least of Class ‘B’ of Primary Water Quality Criteria.

7. **Accordingly, we direct a five member joint Committee to be headed by Chairman, Uttarakhand Pay Jal Sansthan with nominees of National Wetland Authority, State Wetland Authority, State PCB and District Magistrate, Dehradun to ensure that drawal of water from the catchment area of the Lake is duly regulated. State PCB needs to regulate consents only to the extent of availability of water with a commercial establishment from water harvesting or recycled waste water or water supplied by the Jal Sansthan. No hotel be allowed to draw water from springs flowing into the lake without strict regulation, considering the extent of availability and priority for availability of water for drinking purposes for the inhabitants.** The State PCB will be the Nodal Agency for coordination and compliance. The Committee may ascertain the extent of capacity of the Jal Sansthan to supply water for domestic and commercial purposes separately. The Committee may also suggest regulatory measures to ensure that no unregulated drawal of water takes place for commercial purposes from the catchment areas of the Lake. A report about compliance status as per above directions as on 31.10.2022 be furnished by 15.11.2022 by e-mail at judicial-

ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.”

4. **In the light of the above, report dated 09.01.2023 was filed which was considered by the Tribunal vide order dated 12.1.2023.** It was observed that the report failed to show the compliance of order dated 02.09.2022. Accordingly, the Tribunal directed further effective measures to enforce Rule of Law and protection of environment. Operative part of the said order is reproduced below:-

“1to10...xxx.....xxx.....xxx

11. The joint Committee which was constituted to ensure that drawl of water from catchment area of Lake is duly regulated and UKPCB should regulate consents only to the extent of availability of water with commercial establishments from water harvesting or recycled waste water or water supply by Uttarakhand Jal Sansthan but the said directions have not been given any attention either by the joint Committee or UKPCB. This attitude and approach on the part of the joint Committee and UKPCB cannot be appreciated. Further, the Tribunal very categorically said that no hotel be allowed to draw water from springs flowing into Lake without strict regulation, considering the extent of availability and priority for availability of water for drinking purposes for the inhabitants.

12. The Tribunal also directed the Committee to ascertain extent of capacity of Jal Sansthan to supply water for domestic and commercial purposes separately and to suggest regulatory measures to ensure that no unregulated drawl of water takes place for commercial purposes from the catchment areas of the Lake. The report unfortunately is silent on this aspect and no specific directions/observations/provisions/ suggestions have been made by the Committee.

13. The report, in fact, is incomplete and now, shows ineffective compliance of this Tribunal’s order dated 02.09.2022. Since, drawl of water by private vendors for supply thereof for commercial use by the hotels is continuing with unregulated, irrespective of the fact that availability of drinking water supplied by Uttarakhand Jal Sansthan is not sufficient and as much as total demand of water in MLD is 12.62 and availability of water is only 7.10 MLD. The shortage of water is 6.62 MLD and no provision has been shown as to how the shortage of water is being met or would be met.

14. Obviously, in a wholly unregulated and irrational manner the natural resources are being exploited by private persons using the natural asset for personal-commercial purposes affecting the availability of natural resources to be utilized for the public purpose.

Public Trust Doctrine, in fact, in this case is being not complied by the Authorities in blatant illegal manner. It is no doubt true that the principal of Sustainable Development must be kept in mind which included running of hotels but not at the cost of the general people with regard to the availability of water for drinking and for domestic purposes.

15. In the fact and circumstances, till proper effective regulatory measures are provided by the UKPCB and other Authorities including District Magistrate, Dehradun, we hereby direct UKPCB and District Magistrate, Dehradun to ensure that no private vendor draw any water to carry through taker for supply for commercial use by the hotels and any violation will attract imposition of environmental compensation payable by such vendors and users, i.e., hotels.

16. In the meantime, we also direct that UKPCB shall take steps for determination of compensation for illegal use of water drawn from Dhobighat Water Spring by the hotels for commercial purposes, list whereof have been submitted as Annexure-2 to the report dated 20.08.2022, in accordance with law. The compensation shall also be determined against the private vendors who have illegally drawn water from the above water stream, in accordance with law.

17. We further direct that a further detailed effective compliance report in terms of the directions given by this Tribunal in the order dated 02.09.2022 be placed before this Tribunal by means of further compliance and action taken report which shall be filed within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF. Nodal agency will be the District Magistrate, Dehradun, Uttarakhand for coordination and compliance.”

Report dated 19.4.2023 for today’s consideration

5. In pursuance of above, report dated 28.03.2023 has been filed by the District Magistrate, Dehradun and compliance affidavit dated 19.04.2023 has been filed by the State PCB. Since State PCB affidavit covers the report District Magistrate also, it will suffice to refer to the same.

6. It is stated that system of extraction of stream water by private vendors and hotels through tankers has since been stopped. For past illegal withdrawal of water, the State PCB could not take any action in absence of parameters for fixing accountability. Out of 282 hotels, 176 have been examined for revalidating the consents out of whom 130 are

found to be within the limit of water supplied by the Jal Sansthan and 46 have requirement beyond sanctioned supply. Meeting has been conducted to consider improving the water quality from D category to B category in the area of Dhobighat and D category refers to impermissible pollution level in water.

Today's consideration and finding

7. We note with regret the failure of the authorities in enforcing the law to protect the environment in the area by stopping and regulating unsustainable activities and taking action for past violations. This is so despite repeated specific observations of the Tribunal vide orders dated 18.05.2022, 02.09.2022 and 12.01.2023. Rampant illegality of unregulated withdrawal of water for commercial purposes to the detriment of environment is acknowledged for which there is no remedial measures. Least expected from the State Authorities was that violators will be visited with monetary compensation on 'Polluter Pays' principle for past violations apart from considering prosecution and steps will be taken to prevent further violations. Surprisingly, the State PCB has stated that it does not have powers to enforce Polluter Pays principle or take effective measures. It is not aware of scale of compensation in absence of such scale being fixed by CPCB.

8. State authorities appear to be avoiding responsibility in terms of public trust doctrine to protect environment and natural resources. As laid down by the Hon'ble Supreme Court in Vellore Citizens Welfare Forum v. UOI, (1996) 5 SCC 647, 'Polluter Pays' principle is to be taken as part of domestic law. Under the Water (Prevention and Control of Pollution Act) 1974, wide statutory functions/duties are entrusted to the State PCB which do not exclude invocation of Polluter Pays principle as a part of regulatory mechanism for protection and restoration of environment inter

alia under sections 33A and 49 of the Water Act. Faced with the above, Member Secretary, State PCB and counsel for the State PCB have assured that within two weeks meaningful action will be taken. Following statement has been filed on behalf of the State PCB:

- “1. Consolidated Consent & Authorization (CCA) of 46 Hotels (which have used excess water compared with supplied water quantity by Uttarakhand Jal Sansthan) has been modified immediately to the extent of availability of water being supplied by the Uttarakhand Jal Sansthan.
2. Operation of excess rooms in above said 46 Hotels has been restricted through above said modified CCA order. Accordingly one week notice for closure/sealing of excess rooms in the hotel is being issued by UKPCB immediately today itself.
3. After one week, the closure/sealing of excess rooms will begin with the help of District Administration.
4. The calculation and imposition of Environmental Compensation on above said hotels will be completed within 15 days.
5. The water assessment in the remaining 106 hotels out of total 282 hotels shall be completed within 15 days. The action against the hotels, which are using excess water compared with supplied water by Uttarakhand Jal Sansthan, shall be initiated immediately as outlined in above paras.”

9. While the principles for scale of compensation are evolving, main feature is restoration cost with deterrent element so that violation is not an incentive considering the financial capacity of the violator as laid down by the Hon’ble Supreme Court inter-alia in *M. C. Mehta & Anr. v. Union of India* (1987) 1 SCC 395, *Sterlite Industries (India) Ltd. v. Union of India*¹ and *Goel Ganga Developers India Pvt. Ltd. v UOI*². Compensation is for civil liability for the past violations and not be a substitute for preventive and remedial measures, including closing the illegal activity till compliance and initiating criminal proceedings.

10. It is well known that consumption of water in a hotel in India is on an average more than 500 liters per day and price of water is not less than 8 paise per day by any standard³. In a recent order of this Tribunal dated

¹ (2013) 4 SCC 575

² (2018) 18 SCC 257

³ http://delhijalboard.nic.in/sites/default/files/All-PDF/Consoludated_Norms_0.pdf

17.10.2022 in O.A. No. 438/2018, *Arti v. CGWA & Ors.*, issue of compensation for illegal withdrawal of ground water was considered and compensation on conservative basis was assessed @ Rs. 10,000 per hotel room per year, at the rate of Rs. 80 per KL/cubic metre (8 paise per liter), taking consumption to be 350 liters per room per day. On that basis, interim compensation was fixed @ Rs. 10 lakhs per establishment upto 50 rooms, Rs. 25 lakhs per establishment for 50-100 rooms and Rs. 50 lakhs per establishment having more than 100 rooms. It is reasonable to take the figure of 350 liter per room (taking double occupancy per room) which is based on estimated assessment of water consumption of 180 liters per head in hotels as per “Indian Standard Code of Basic Requirements for Water Supply, Drainage and Sanitation”, which is part of Estimation of water requirement for drinking and domestic use (Source: NBC 2016, BIS) published by Central Ground Water Authority Jam Nagar House, New Delhi⁴. Period of violation was taken as five years with liberty to the violators to give actual data if scale of compensation was disputed. Since above rate was applied for plain area of UP i.e. Ghaziabad, considering higher rate of hotel rooms in Mussoorie and scarcity of water in hills, it may be reasonable to take the rate at double. Thus, rate of compensation can be atleast @ Rs. 10 lakhs per establishment having 10 – 25 rooms, Rs. 25 lakhs per establishment having 25 – 50 rooms and Rs. 50 lakhs for per establishment having more than 50 rooms. For continuing violations, scale can go up. These can be broad parameters on which compensation can be assessed and recovered under regulatory regime, following summary process compliant with natural justice by sending notice by email or public notice to consider viewpoint of an affected party. If no objection is filed within one week of public notice by the PCB, the amount may be liable to

⁴ <https://cgwa-noc.gov.in/landingpage/Guidlines/NBC2016WatRequirement.pdf>

be deposited with the State PCB to be utilized for restoration measures as per District Environment Plan. Failure to pay can result in closure till payment.

11. We have already heard learned Counsel for the affected parties in IA No. 69/2023, filed by Mussoorie Traders & Welfare Association which claims to represent private traders, shop owners, vendors, and other small businesses. The application mentions that there are 322 registered Hotels, 245 homestays, 1100 shops and restaurants and about 400 street vendors who are reliant on natural water resources for meeting their daily demand for water as the Uttarakhand Pay Jal Sansthan is only able to meet the demand for 7.10 MLD to its 5600 water connections and faces a shortfall in supply of about 6.62 MLD, as per the report of the Joint Committee dated 28.11.2022. It is thus patent that unaccounted violations are continuing and commercial activities have been allowed beyond capacity of the area. Result is damage to the flora and fauna. This is bound to lead to water scarcity and deprive common man to access to potable water and pollution due to generation of waste beyond capacity to treat. We find no merit in the contentions of the Association that no action should be taken for illegal drawal of water.

12. Hotels/ resorts and other establishments are having water supply from the State Pay Jal Sansthan for some quantity but since such quantity is inadequate, additional/ excess requirement of water is taken through tankers in unauthorized manner. There is no clear account for extent of such illegal drawal. Hotels are consented under the Water Act and are required to have individual or cluster STP but commercial activity cannot be allowed without arrangement for treatment of waste as appears to be happening at the cost of public interest. Hotels/ resorts must be required to provide STPs (with modular designs or otherwise) and retrofitted

disinfection system without which their operations are illegal. Such unsatisfactory state of affairs needs to be remedied on war footing with involvement of higher authorities in the interest of good governance and environment protection.

Need to Control and regulate commercial and construction activities beyond Carrying capacity of the area

13. Sustainable development principle is required to be applied by this Tribunal under Section 20 read with Section 15 of the NGT Act. The same has been read as part of right to life under Article 21 by the Hon'ble Supreme Court in *Vellore Citizens Welfare Forum v. UOI, (1996) 5 SCC 647*. Under the said principle, extent of constructions and other activities in fragile hills cannot be beyond assessed carrying capacity in terms of air, water and land so that flora and fauna can be protected. Unregulated and uncontrolled constructions in fragile areas result in earthquake, destruction of habitats and ecology.

14. In the context of Mussoorie, the matter has been considered by the Tribunal vide order dated 31.01.2023 in OA No. 51/2023, *In re: News item published in The Tribune dated 16.01.2023 titled "Joshimath disaster a warning for Mussoorie"*, in the presence of Counsel for the State of Uttarakhand and ADM (Administration), Dehradun in the light of report of seepage and land subsidence of road at Mussoorie showing potential for disaster. The Tribunal referred to carrying capacity study of some other similarly placed hill stations such as Shimla, Kasauli, Manali, McLeod Ganj in Himachal Pradesh and directions of the Tribunal to control the extent of constructions and other activities on sustainable development principle. The Tribunal observed that while tourism may be important, waste generated on account of such activities has to be scientifically handled and to the extent such infrastructure does not exist or is deficient, the tourism will have to be controlled. The Tribunal accordingly directed

carrying capacity study of Mussoorie. Operative part of the said order is reproduced below:

9. *In above background, study of carrying capacity of eco-sensitive areas in Himalayan regions in holistic manner appears to be imperative for protection of environment. Without undermining need for study in all eco sensitive areas as already directed, we direct specific study for Mussoorie in the light of apprehensions expressed in above media report. Such study may cover as to how much constructions can be allowed and with what safeguards, what safeguards be used for existing buildings and all other relevant and associated aspects including vehicular traffic, sanitation management, maintaining ecological integrity in terms of soil stability and flora/fauna. For this purpose, we constitute a nine member joint Committee to be headed by Chief Secretary, Uttarakhand. Other members will be Wadia Institute of Himalayan Geology Dehradun, Govind Ballabh Pant National Institute of Himalaya and Environment, National Institute of Hydrology (NIH), Roorkee, Prof. J.S Rawat, Kumaon University, Almora, Space Application Centre, Ahmadabad National Institute of Rock Mechanics, Bangalore, CPCB and ACS Environment, Uttarkhand who will act as nodal agency for coordination and compliance. ACS, Environment will provide for travel and logistics for members to the extent necessary. Meetings may be held online or offline as may be necessary except for visit to the site. The Committee may suggest remedial measures to prevent environmental damage in the light of carrying capacity, hydro-geology studies, geo-morphological studies and also covering other allied and incidental issues. The Committee will be at liberty to take assistance from any other expert/institution. The Committee may meet within two weeks and complete its studies within two months. It may furnish its report by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF on or before April 30, 2023. The Committee will be free to interact with the stakeholders including the inhabitants/members of civil societies. The Committee may also consider the concerns in the media report. It will be open to the Chief Secretary, Uttarakhand to take preventive and remedial measures found necessary in the light of the media report otherwise.”*

15. In the light of above, the authorities in the State of Uttarakhand need to take remedial measures to control and regulate commercial and construction activities in the area, including illegal withdrawal of potable water and waste management by commercial establishments for protecting environment and public health, fixing liability for past violations and preventing continuing violations. Review may be undertaken at the level of Chief Secretary, Uttarakhand with all other concerned departments and remedial action planned and executed within two months from today. An

action taken report filed to this Tribunal before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

List for further consideration on 26.07.2023.

A copy of this order be forwarded to Chief Secretary, Uttarakhand by e-mail for compliance.

Adarsh Kumar Goel, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

April 21, 2023
Original Application No. 353/2022
(I.A. No. 69/2023 & I.A. No. 146/2023)
A + DV

WELCOMHOTEL
BY ITC HOTELS
THE SAVOY MUSSOORIE

Dated :- 27th March 2024

To,
The Member Secretary
Uttarakhand Pollution Control Board
Gaura Devi Paryavaran Bhawan,
46B, IT Park, Sahastradhara Road,
Dehradun – 248001

Uttarakhand Pollution Control Board
Diary No. 9237
Date 27/03/24

Subject :- Deposit of Rs. 15,00,000/- in compliance to order dated 20.03.2024 passed by Hon'ble National Green Tribunal.

Dear Sir,

I, Zahid Khan, on behalf of Welcomhotel The Savoy U/o Hotels Control Pvt. Ltd., hereby submits draft for an amount of Rs. 15,00,000/- (Fifteen Lakh) as per the directions passed by Hon'ble NGT in Appeal No. 18/2024 whereby Hon'ble NGT has directed the undersigned to deposit ₹15 lakh within two weeks with UKPCB and any further demand by UkPCB pursuant to order dated 13.02.2024 shall remain stayed till further orders.

Kindly acknowledge the receipt of the same.

Regards,

For Welcomhotel The Savoy
U/o Hotels Control Pvt. Ltd.

Zahid Khan
(Authorized Signatory)

Enclosures:

1. Demand Draft Number – 014344 Dated 26.03.2024, Axis Bank, Payable at Dehradun
2. Order dated 20.03.24 passed by NGT in Appeal No. 18/2024

Attn/ C&M
28.3.24

Zahid Khan
27/3/24



UEPPCB-Head Office

Draft No. 014344 Date 26/3/24
Bank... Axis Bank Amount 1500000/-
Signature [Signature] Account Envt-Comp(EO)
01-04-24